

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007703/2021	PRABODHA RANJAN PARIDA VS STATE OF ODISHA	PRAKASH K. MISHRA VS	GURUDIJHATIA /148 /2020 () //
2	BLAPL/0007704/2021	SUJAN KUMAR SAHU VS STATE OF ODISHA(VIG.)	SAROJ KUMAR DASH VS	KORAPUT VIGILANCE /18 /2021 () //
3	BLAPL/0007705/2021	RAJU KHORA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	POTTANGI /37 /2021 () //
4	BLAPL/0007706/2021	SANJAYA KUMAR DALEI @ SANJAY KU DALAI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BHOGRAI /66 /2021 () //
5	BLAPL/0007707/2021	RAJENDRA SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI (CHATRAPUR) /203 /2016 () //
6	BLAPL/0007708/2021	JAGA @ JAGAN @ KRUSHNA CHANDRA SRICHANDAN VS STATE OF ODISHA	MANORANJAN DALAI VS	SPL.TASK FORCE /24 /2021 () //
7	BLAPL/0007709/2021	KALARAM RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIJEPUR /133 /2021 () //
8	BLAPL/0007710/2021	SIBARAM DAS @ DASH VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	KOKSARA /75 /1998 () //
9	BLAPL/0007711/2021	MITHUN HATI VS STATE OF ODISHA	RAMDAS ACHARY VS	PHULBANI TOWN /91 /2021 () //
10	BLAPL/0007712/2021	SURESH KUMAR MOHAPATRA VS STATE OF ODISHA	RAJESH MOHAPATRA VS	/ /0 () //
11	BLAPL/0007713/2021	MANGALA @ SURESH PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /112 /2017 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

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12	BLAPL/0007714/2021	PURNA CHANDRA MEHER VS STATE OF ODISHA	ABHAYA KU PARIDA VS	BANGOMUNDA /168 /2020 () //
13	BLAPL/0007715/2021	BABULI MARANDI VS STATE OF ODISHA	PRAVASH CH. JENA VS	BASTA /187 /2012 () //
14	BLAPL/0007716/2021	SUNIL KUMAR MUNDA@ SUNIL HANSDAH VS STATE OF ODISHA	DEBABRATA DASH VS	KEONJHAR SADAR /94 /2021 () //
15	BLAPL/0007717/2021	PRADEEP PUJHARI @ PRADEEP KUMAR PUJHARI VS STATE OF ODISHA	ARUN LOCHAN NANDA VS	JONK /254 /2020 () //
16	BLAPL/0007718/2021	PRAJARANJAN ROUL @ RAJA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ANGUL TOWN /407 /2021 () //
17	BLAPL/0007719/2021	GOPAL KRISHNA BAGARTI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /281 /2021 () //
18	BLAPL/0007720/2021	JIKARIA RAITA @ SABAR @ BADARAITA VS STATE OF ODISHA	S.S.RAY (2) VS	PUTASINGH /3 /2021 () //
19	BLAPL/0007721/2021	BISWAKALYAN PUSPALAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NAYAPALLI P.S. /26 /2014 () //
20	BLAPL/0007722/2021	HARIDAS MADHI VS STATE OF ODISHA	KRUSHNA CH DASH VS	MATHILI /94 /2021 () //
21	BLAPL/0007723/2021	BHIM SAMAD VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUNDARGARH TOWN /174 /2021 () //
22	BLAPL/0007724/2021	SRIBASTSHA PANDA VS STATE OF ODISHA	MANAS CHAND VS	NAKTIDEUL /49 /2021 () //
23	BLAPL/0007725/2021	SRIDHAR MANDAL	PRASANTA KUMAR SAHOO	UMERKOTE /209 /2020

## ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007726/2021	JAGANATH DAS	SATYA RANJAN MULIA	MARKAT NAGAR /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007727/2021	PINTU ROUT	TRILOCHAN NANDA	JONK /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007728/2021	RAKESH KUMAR CHOUDHURY	AMULYA RATNA PANDA	PHULBANI TOWN /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007729/2021	TRINATH MOHANTY	SANTOSH KUMAR SAMANTARAY	KHURDA P.S. /239 /2016
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007730/2021	RABINDRA ROUT @ RABI	ASHOK DAS	KOMNA PS /216 /2013
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007731/2021	BHUBUNI NAIK	CHANDAN SAMANTARAY	JARADA /176 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007732/2021	BIJAYA MUNDA	SUBRATA PANDA	HARICHANDANPUR /47 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007733/2021	ARJUN KHORA	SANGRAM KESHARI ROUT	MACHHKUND /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007734/2021	DILLIP KAIBARTA	G.S.NAMTOAR	TIRING /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007735/2021	LINGARAJ BEHERA	SATYA NARAYAN MISHRA (4)	BHAWANIPATNA TOWN /238 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007736/2021	DHANSINGH PATRA	R.N.BISWAL	MUDANPUR RAMPUR /86 /2020
		VS	VS	()

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35	BLAPL/0007737/2021	STATE OF ODISHA LALIT MOHAN SAMAL@ LITAN VS	BHABANI SHANKAR DASPARIDA VS	// INDUSTRIAL /114 /2021 ()
36	BLAPL/0007738/2021	STATE OF ODISHA NILAMANI HARIPAL VS	SIBA PRASAD SWAIN VS	// MELCHHAMUNDA /10 /2021 ()
37	BLAPL/0007739/2021	STATE OF ODISHA SRINIBAS NAIK @ SIRUN VS	DEBASHIS MITRA VS	// BADAMBADI /237 /2021 ()
38	BLAPL/0007740/2021	STATE OF ODISHA BAPU@ SURYAKANTA NAYAK VS	DEEPAK MULIA VS	// CUTTACK SADAR /357 /2021 ()
39	BLAPL/0007741/2021	STATE OF ODISHA SUJAN NAIK VS	BISWAJIT RANJAN TRIPATHY VS	// BARKOTE /261 /2021 ()
40	BLAPL/0007742/2021	STATE OF ODISHA SRINIBAS GHADEI VS	DIPTI REKHA NANDA VS	// SAHID NAGAR P.S. /21 /2021 ()
41	BLAPL/0007743/2021	STATE OF ODISHA BHALU JENA VS	ARIJEET MISHRA VS	// / /0 ()
42	BLAPL/0007744/2021	STATE OF ODISHA BAPI@ BINOD BARIK VS	MD.RIAZ VS	// MAHILA P.S. BUXIBAZAR /94 /2018 ()
43	BLAPL/0007745/2021	STATE OF ODISHA PABANA PRADHAN VS	TUSAR KUMAR MISHRA VS	// BAUNISUNI /107 /2021 ()
44	BLAPL/0007746/2021	STATE OF ODISHA SANAT MARNDI@ MARANDI VS	DIBYA JYOTI SAHOO VS	// BISOI /63 /2021 ()
45	BLAPL/0007747/2021	STATE OF ODISHA PARESH@ PANDIA@PALEI BIRUA VS STATE OF ODISHA	SUBRATA PANDA VS	// KEONJHAR SADAR /321 /2017 () //

**ORISSA HIGH COURT**

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46	BLAPL/0007748/2021	RAMESH KU. NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /137 /2021 () //
47	BLAPL/0007749/2021	BUCHU MAJHI VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA SADAR /198 /2018 () //
48	BLAPL/0007750/2021	TUKUNA RANA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	SALIPUR /150 /2021 () //
49	BLAPL/0007751/2021	PINTU ROUT VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /183 /2020 () //
50	BLAPL/0007752/2021	PAPU@ TEJPAL SINGH VS STATE OF ODISHA	PRATIK DASH VS	BARIPADA TOWN /477 /2020 () //
51	BLAPL/0007753/2021	RANJIT KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /82 /2021 () //
52	BLAPL/0007754/2021	SUDAM DANGUA @ DIMBO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /117 /2020 () //
53	BLAPL/0007755/2021	SATYANARAYAN SWAIN@ SATYANARYAN SWAIN VS STATE OF ODISHA	SWAIN VS SWAIN	GANGAPUR (BHANJANAGAR) /57 /2020 () //
54	BLAPL/0007756/2021	HARSA BARDHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /14 /2020 () //
55	BLAPL/0007757/2021	ABHIMANYU JENA @ DHATALI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 () //
56	CMP/0000467/2021	BASANTI PANDA @ MISHRA VS KANANABALA PANDA @ DASH	GANESH PRASAD SAMAL VS	// () //
57	CMP/0000468/2021	BIJAY KUMAR BHOI	AMIT PRASAD BOSE	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

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		VS	VS	0
58	CMP/0000469/2021	SUDARSAN MALIK GOPINATH MOHAPATRA	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
59	COA/0000001/2021	PRAFULLA KARA M/S. PRABHAKAR CONSTRUCTION PVT. LTD.	PRAVAT KUMAR BISWAL	//
		VS	VS	0
60	CONTC/0005358/2021	REGISTRAR OF COMPANIES SUDHANSHU KUMAR CHOUDHURY	J.K.MISHRA(2)	//
		VS	VS	0
61	CONTC/0005359/2021	SATYABRATA SAHU,IAS DILLIP KUMAR BADAPANDA	J.K.MISHRA(2)	//
		VS	VS	0
62	CONTC/0005360/2021	SATYABRATA SAHU,IAS SAROJINI KAR	ADV.	//
		VS	VS	0
63	CONTC/0005361/2021	SATYABRATA SAHOO,IAS SANGITA ROUT	ADV	//
		VS	VS	0
64	CONTC/0005362/2021	SATYABRATA SAHOO, IAS SAMPADARANI ACHARYA	LAXMI KANTA MOHANTY	//
		VS	VS	0
65	CONTC/0005363/2021	SATYABRATA SAHOO,IAS MADAN MOHAN DAS	ADV	//
		VS	VS	0
66	CONTC/0005364/2021	TRILOCHAN MAJHI SUJANA ROUT	ADV.	//
		VS	VS	0
67	CONTC/0005365/2021	PRADEEPTA KUMAR MOHAPATRA,ADDL. CHIEF SECY.,H AND F.W DEPT. GEETA GOUDA	ADV.	//
		VS	VS	0
68	CONTC/0005366/2021	ANUPAM SAHA,IAS RANJAN KUMAR DASH	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

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69	CONTC/0005367/2021	SATYABRATA SAHOO,IAS BRAJABANDHU KALIA VS ANU GARG, IAS	SOBHANA SAHOO VS	// // 0 //
70	CONTC/0005368/2021	PRAFULLA KUMAR SAHOO VS DR. KRISHNA KUMAR , IAS	SOBHANA SAHOO VS	// 0 //
71	CONTC/0005369/2021	JAYANTA KUMAR DASH VS DR.MONA SHARMA,IAS	SOBHANA SAHOO VS	// 0 //
72	CONTC/0005370/2021	KAMARAJU MAHARANA VS ANU GARG, IAS	SOBHANA SAHOO VS	// 0 //
73	CONTC/0005371/2021	BIGHNA @ BIGHUNU SAHU VS ANU GARG, IAS	ADV VS	// 0 //
74	CONTC/0005372/2021	GANITA BAG VS ANU GARG, IAS	ADV VS	// 0 //
75	CONTC/0005373/2021	TIKESWAR BHATI VS ANU GARG, IAS	ADV VS	// 0 //
76	CONTC/0005374/2021	SRIDHAR SAHOO VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
77	CONTC/0005375/2021	ARATI MOHANTY VS SASWAT MISHRA , IAS	ADV VS	// 0 //
78	CONTC/0005376/2021	KSHITISH CHANDRA PANDA VS SASWAT MISHRA, IAS	ADV VS	// 0 //
79	CONTC/0005377/2021	JAYANTA KUMAR NAYAK VS SASWAT MISHRA, IAS	ADV VS	// 0 //

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80	CONTC/0005378/2021	NIBEDITA PANDA VS SASWAT MISHRA, IAS	ADV VS	// 0 //
81	CONTC/0005379/2021	MANMOHAN SAHOO VS SASWAT MISHRA, IAS	ADV VS	// 0 //
82	CONTC/0005380/2021	BIJAYA KETAN MISHRA VS DHIREN KUMAR SAMAL, ENGINNER IN CHIF WATER RESOURCE DEPT	SIDDHARTHA SAMAL VS	// 0 //
83	CONTC/0005381/2021	SANJEEBA KUMAR SWAIN VS SANGRAMJIT NAYAK, DIRECTOR MUNICIAL COROPORATION	ADV VS	// 0 //
84	CONTC/0005382/2021	NIRANJAN SAHOO VS SANGRAMJIT NAYAK DIRECTOR, MUNICIPAL ADMINISTRATION AND EX OFFCIO ADDL. SECY., H AND U.D	ADV VS	// 0 //
85	CONTC/0005383/2021	UKILA KUMBHAR VS SUB COLLECTOR PATNAGARH	ADV VS	// 0 //
86	CONTC/0005384/2021	HIMADRI CHARAN PRADHAN VS SATYABRATA SAHU, IAS	J.K.MISHRA (2) VS	// 0 //
87	CONTC/0005385/2021	MALAYA KUMAR BEHERA VS BISHNUPADA SETHI, PRINCIPAL SECY., TO GOV., R. AND D.M.	ADV VS	// 0 //
88	CONTC/0005386/2021	PRATAP KUMAR ACHARYA VS SATYABRATA SAHU, I.A.S.	J.K.MISHRA (2) VS	// 0 //
89	CONTC/0005387/2021	GANGOTRI RATH VS SATYABRATA SAHU, I.A.S.	J.K.MISHRA (2) VS	// 0 //
90	CONTC/0005388/2021	HARIHAR MALLIA VS G.MATHI VATHANAN, IAS	PRAFULLA KUMAR RATH VS	// 0 //
91	CONTC/0005389/2021	PRATAP CHANDRA PANDA	KAUSHIK SWAIN	//



**ORISSA HIGH COURT**

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		VS	VS	()
92	CONTC/0005390/2021	SATYABRATA SAHU, IAS		//
		SISIR NATH	KISHORE KUMAR JENA	//
		VS	VS	()
93	CONTC/0005391/2021	SANGRAM KISHORE MOHAPATRA, THE COLLECTOR JAGATSINGHPUR		//
		KAILASH CHANDRA RATH	ADV	//
		VS	VS	()
94	CRLA/0000462/2021	SATYABRATA SAHOO, IAS		//
		RAJENDRA MOHANTA@ RAJU	B.N.MAHAPATRA	JENAPUR /40 /2021
		VS	VS	()
95	CRLA/0000463/2021	STATE OF ODISHA		//
		DILU BARAD	AKSHAYA KUMAR SAHOO	CHANDAPUR /123 /2018
		VS	VS	()
96	CRLA/0000464/2021	STATE OF ODISHA		//
		SUBASH JENA @ SIBA	GIRISH CHANDRA SAHU	RAJNAGAR /125 /2012
		VS	VS	()
97	CRLMA/0000203/2021	STATE OF ODISHA		//
		AKSHYA KUMAR JAL	J.N.PANDA	AMPANI /59 /2021
		VS	VS	()
98	CRLMC/0001540/2021	STATE OF ODISHA		//
		SANGHAMITRA DAS	PRANAB KUMAR GHOSE	BHUBANESWAR VIGILANCE /23 /2020
		VS	VS	()
99	CRLMC/0001541/2021	STATE OF ODISHA		//
		SAYED FAZLE RABBANI	HARIPAD MOHANTY	DHENKANAL TOWN /11 /2020
		VS	VS	()
100	CRLMC/0001542/2021	STATE OF ODISHA		//
		ANKIT KHANDELWAL	L.N.RAYET SINGH	BARIPADA TOWN /271 /2014
		VS	VS	()
101	CRLMC/0001543/2021	STATE OF ODISHA		//
		SANJAY KUMAR BISOI	JAYADEBA BEHERA	BANAPUR P.S. /243 /2017
		VS	VS	()
102	CRLMC/0001544/2021	STATE OF ODISHA		//
		LALITA PRADHAN	MANAS CHAND	SARANGADA /15 /2010
		VS	VS	()

**ORISSA HIGH COURT**

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103	CRLMC/0001545/2021	STATE OF ODISHA LAXMAN PUJARI VS	RAJIB LOCHAN PATTNAIK VS	// /102 /2016 ()
104	CRLMC/0001546/2021	STATE OF ODISHA BHOLESWAR SAHOO VS	D.P.JENA VS	// / /0 ()
105	CRLMC/0001547/2021	STATE OF ODISHA CHANDA KALAS VS	AKSHAYA KUMAR DORA VS	// KHURDA SADAR /118 /2018 ()
106	CRLMC/0001548/2021	STATE OF ODISHA DEBA SODI VS	JUGALA KISHOR PANDA VS	// KALIMELA /107 /2020 ()
107	CRLMC/0001549/2021	STATE OF ODISHA PRAKASH KUMAR NAYAK VS	JIBANANANDA MOHANTY VS	// / /0 ()
108	CRLMC/0001550/2021	STATE OF ODISHA M/S. ACRUX REALCON PVT.LTD VS	S.K.OJHA VS	// / /0 ()
109	CRLMC/0001551/2021	HARIHAR MISHRA MUTUNA@AJAYA MAHARNA VS	R.N.SINGH VS	// BALASORE TOWN /227 /2005 ()
110	CRLMC/0001552/2021	STATE OF ODISHA JAGA@DHARMENDRA BHOLA VS	MANAS CHAND VS	// /158 /2019 ()
111	CRLMC/0001553/2021	STATE OF ODISHA ABHA@ABINASH ROUT VS	SIDHARTHA MISHRA VS	// /14 /2018 ()
112	CRLMC/0001554/2021	STATE OF ODISHA CHARAN DAS VS	DILLIP KUMAR MOHANTY VS	// NIALI /99 /2004 ()
113	CRLMC/0001555/2021	STATE OF ODISHA SUMITRA BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// BASUDEVPUR /109 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

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114	CRLMC/0001556/2021	LIPU @ RAKESH KUMAR BHADRA @ RAKESH BHADRA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	/ /0 () //
115	CRLMC/0001557/2021	BAPINA BISWAL@KEDAR LOCHAN BISWAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHAIRA /35 /2017 () //
116	CRLMC/0001558/2021	PAPU @ DEBASHIS MOHAPATRA VS STATE OF ODISHA	SUSANTS KUMAR BARAL VS	NIALI /32 /2012 () //
117	CRLMC/0001559/2021	B.SANTOSH RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOPALPUR /124 /2010 () //
118	CRLMC/0001560/2021	PITAMBAR MEHER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /204 /2016 () //
119	CRLMC/0001561/2021	JHUMALATA SWAIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	KAKATAPUR /95 /2017 () //
120	CRLMC/0001562/2021	RABI SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /78 /2017 () //
121	CRLMC/0001563/2021	DEBADUTTA DAS VS STATE OF ODISHA	PRATIK DASH VS	/ /0 () //
122	CRLMC/0001564/2021	SUBASH GHADEI @ SUBASH CHANDRA GHADGE VS STATE OF ODISHA	DEHARAT BHUSAB ROUSTRAY VS	BANAPUR P.S. /225 /2015 () //
123	CRLMC/0001565/2021	M/S. ACRUX REALCON PVT. LTD. VS HARIHAR MISHRA	S.K.OJHA VS	/ /0 () //
124	CRLMC/0001566/2021	BINOD BIHARI DASH VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	S.P.(CID-CRL),CUTTACK /18 /2014 () //
125	CRLMC/0001567/2021	M/S. ACRUX REALCON PVT. LTD.	S.K.OJHA	/ /0

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		VS	VS	()
		HARIHAR MISHRA		//
126	CRLMC/0001568/2021	M/S. ACRUX REALCON PVT. LTD.	S.K.OJHA	/ /0
		VS	VS	()
		HARIHAR MISHRA		//
127	CRLMC/0001569/2021	MANAS RANJAN DALUA	ABHAS MOHANTY	GARBANDHA /18 /2015
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001570/2021	PHIROJ KUMAR SAHU	LAXMAN PRADHAN	TIKABALI /108 /2016
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001557/2021	BINOD SAHOO	NARESH CHANDRA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001558/2021	KALPANA BEHERA	DUSHMANTA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001559/2021	CHINTAMANI SWAIN	GYANENDRA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001560/2021	KATIA SINGH	DHARMENDRA SETHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0001561/2021	RASMITA PANDA	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0001562/2021	BASANTI MALLICK	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001563/2021	NALINIPRAVA MALLICK	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0001564/2021	SILI MALLICK	SURESH KUMAR PANDA	/ /0
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	CRLMP/0001565/2021	STATE OF ODISHA BIJAYALAXMI MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
138	CRLMP/0001566/2021	STATE OF ODISHA PUSPALATA MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
139	CRLMP/0001567/2021	STATE OF ODISHA SMITARANI NAYAK VS	SURESH KUMAR PANDA VS	// / /0 ()
140	CRLMP/0001568/2021	STATE OF ODISHA NIRMALA ROUT VS	SURESH KUMAR PANDA VS	// / /0 ()
141	CRLMP/0001569/2021	STATE OF ODISHA MANASI BEHERA VS	SURESH KUMAR PANDA VS	// / /0 ()
142	CRLMP/0001570/2021	STATE OF ODISHA SUNITA MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
143	CRLMP/0001571/2021	STATE OF ODISHA BABITA MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
144	CRLMP/0001572/2021	STATE OF ODISHA ANITA MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
145	CRLMP/0001573/2021	STATE OF ODISHA GEETANJALI MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
146	CRLMP/0001574/2021	STATE OF ODISHA MANINI MALLICK VS	SURESH KUMAR PANDA VS	// / /0 ()
147	CRLMP/0001575/2021	STATE OF ODISHA REENA SAHU VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	CRLMP/0001576/2021	SUSHAMA MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
149	CRLMP/0001577/2021	MAMINA MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
150	CRLMP/0001578/2021	MAMALI MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
151	CRLMP/0001579/2021	GITANJALI MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
152	CRLMP/0001580/2021	MANASI MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
153	CRLMP/0001581/2021	ANJANA MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
154	CRLMP/0001582/2021	SANGEETA MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
155	CRLMP/0001583/2021	BHARATI DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 0 //
156	CRLMP/0001584/2021	SUNDARAM HOME FINANCE VS SUPERINTENDENT OF POLICE ,KHURDA	DEVI PRASAD TRIPATHY VS	/ /0 0 //
157	CRLMP/0001585/2021	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA(VIGILANCE)	UMA CHARAN MISHRA VS	/ /0 0 //
158	CRLMP/0001586/2021	BUDHUA@ RAKESH ROUSTRAY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	/ /0 0 //
159	CRLMP/0001587/2021	KAINA MANDAL	BIJAY KUMAR MOHANTY	/ /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001588/2021	BIRANCHI PRASAD MANDOI	CHITTA RANJAN DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLREV/0000329/2021	AKSHYANSA MOHANTY	BISWARANJAN DALAI	/ /0
		VS	VS	()
		HEMANTA KUMAR MOHANTY		//
162	CRLREV/0000330/2021	TRILOCHAN PATTNAIK	DIPALI MOHAPATRA	JATNI P.S. /448 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	CRLREV/0000331/2021	MANOJ KUMAR RANA	ANJAN KUMAR BISWAL	ASKA /37 /1998
		VS	VS	A.D.J.,ASKA(Ganjam)
		BRUNDABATI RANA		CRA/0000040/2014
164	FAO/0000186/2021	MANAGING COMMITTEE OF RADHAKRISHNA KUNAL CHHOKAR, SWAPNTI	KUNAL CHHOKAR, SWAPNTI	//
		VS	VS	()
		STATE OF ODISHA		//
165	LAA/0000032/2021	UNION OF INDIA	PARESH KUMAR SAHOO	//
		VS	VS	()
		ANANTA BASUDEV BARAL		//
166	LAA/0000033/2021	UNION OF INDIA	PARESH KUMAR SAHOO	//
		VS	VS	()
		ANANTA BASUDEV BARAL		//
167	OTAPL/0000003/2021	M/S. RUNGTA MINES LTD.	KARTIK KURMY	//
		VS	VS	()
		THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX		//
168	RPFAM/0000059/2021	RAGHUNATH PADHY	JAGAJIT PANDA	//
		VS	VS	()
		SWAYAM PRABHA DASH		//
169	RVWPET/0000167/2021	THE COLLECTOR AND DISTRICT MAGISTRATE PURNACHANDRA DAS	PURNACHANDRA DAS	//
		VS	VS	()
		ABHAYA KU.SAMAL		//
170	TRP(C)/0000275/2021	LIIJA MAHARANA	SAMARENDRA MOHANTY	//
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	TRP(C)/0000276/2021	CHANDAN KUMAR MAHARANA CHINMAYEE SINGH BABU VS	NIRANJAN LENKA VS	// // 0
172	WA/0000710/2021	HARISANKAR BABU BAHLAB CHARAN SAHOO VS	AUROVINDA MOHANTY VS	// // 0
173	WA/0000711/2021	THE REGISTRAR, OFFICE OF THE LOKAYUKTA, ODISHA SUBRAT BHOI VS	SWASTIK DALAI VS	// // 0
174	WP(C)/0027563/2021	STATE OF ODISHA BIBUDHA KUMAR KAR VS	JANAKI KANTA MAHAPATRA VS	// // 0
175	WP(C)/0027564/2021	STATE OF ODISHA SARAT CHANDRA DASH VS	JAGANNATH KAMILA VS	// // 0
176	WP(C)/0027565/2021	SUB COLLECTOR, DHENKANAL MANOJ KUMAR DASH VS	JAGANNATH KAMILA VS	// // 0
177	WP(C)/0027566/2021	SUB COLLECTOR, DHENKANAL MAHESWAR SETH VS	BIJAYA KUMAR RAGADA VS	// // 0
178	WP(C)/0027567/2021	CHAIRMAN CUM MD, MCL, SAMBALPUR DILLIP BEHERA VS	CHITTARANJAN PATTNAIK VS	// // 0
179	WP(C)/0027568/2021	COMMNR. CUM PRINCIPAL SECY TO GOVT. S AND ME, ODISHA GOURANGA SETH VS	DILLIP KUMAR SAHU VS	// // 0
180	WP(C)/0027569/2021	CHAIRMAN CUM MD, MCL, SAMBALPUR BINOD KUMAR BHAWSINKA VS	SUMAN MODI VS	// // 0
181	WP(C)/0027570/2021	MAHINDRA AND MAHINDRA FIN. LTD. BASANTA KUMAR GHADEI VS	SYAMALENDU PATTNAIK VS	// // 0
		RM, RBI, BBSR		//



**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0027571/2021	MINATI PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
183	WP(C)/0027572/2021	KINARAM PATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
184	WP(C)/0027573/2021	LAXMIDHAR BISWAL VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
185	WP(C)/0027574/2021	BAIJAYANTI@BAIJANTI SARAF VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
186	WP(C)/0027575/2021	SANJAY GADTYA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
187	WP(C)/0027576/2021	SK.JASIR VS STATE OF ODISHA	ASHOK KU SARANGI VS	// 0 //
188	WP(C)/0027577/2021	LABANYA SETHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
189	WP(C)/0027578/2021	SANKAR NARAYAN PATRO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
190	WP(C)/0027579/2021	MIR MOHAMMAD JABIR VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
191	WP(C)/0027580/2021	ANIRUDHA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
192	WP(C)/0027581/2021	GIRIDHARI PANIGRAHI VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
193	WP(C)/0027582/2021	KALPATARU PATRO	ANIL KUMAR BEHERA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0027583/2021	LAMBODHAR BAGARTY	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0027584/2021	RAMESH CHANDRA NAYAK	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0027585/2021	BADAN TANDI	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0027586/2021	SITARAM PANDA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0027587/2021	PRAVAKAR SAMANTARAY	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0027588/2021	RAMA CHANDRA BEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
200	WP(C)/0027589/2021	YUDHISTRA PRADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0027590/2021	PRAVAT KUMAR JENA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0027591/2021	BURDABAN TIADI	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0027592/2021	BADAL KUMAR PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
204	WP(C)/0027593/2021	PRAFULLA CHANDRA UPADHAYA	ANIL KUMAR BEHERA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0027594/2021	STATE OF ODISHA SARAT CHANDRA PANDA VS	ANIL KUMAR BEHERA VS	// // 0
206	WP(C)/0027595/2021	STATE OF ODISHA NAMITA JANI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
207	WP(C)/0027596/2021	GOVT. OF ODISHA BIJAYA KUMAR PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
208	WP(C)/0027597/2021	STATE OF ODISHA SUMEET PANIGRAHY VS	PRASANTA KUMAR NANDA VS	// // 0
209	WP(C)/0027598/2021	RDC, APPELLATE AUTHORITY, BERHAMPUR PRAFULLA KUMAR DASH VS	ANILKUMAR BEHERA VS	// // 0
210	WP(C)/0027599/2021	STATE OF ODISHA PRAFULLA KUMAR DAS VS	ANIL KUMAR BEHERA VS	// // 0
211	WP(C)/0027600/2021	STATE OF ODISHA SUBAS CHANDRA SWAIN VS	DINABANDHU NAYAK VS	// // 0
212	WP(C)/0027601/2021	STATE OF ODISHA PANCHANAN SWAIN VS	ANIL KUMAR BEHERA VS	// // 0
213	WP(C)/0027602/2021	STATE OF ODISHA MD. TAUSIF VS	RAJIV KUMAR MAHANTA VS	// // 0
214	WP(C)/0027603/2021	STATE OF ODISHA KELLA RAMAN MURTY VS	AMIYA KUMAR MISHRA 2 VS	// // 0
215	WP(C)/0027604/2021	STATE OF ODISHA D.TRINATH PRADHAN VS	PRASANTA KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0027605/2021	ALOK KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
217	WP(C)/0027606/2021	DINABANDHU DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
218	WP(C)/0027607/2021	MAMATAMAYEE PRIYADARSINI PATI VS THE DIRECTOR OF SECONDARY EDUCATION, ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
219	WP(C)/0027608/2021	MODERN PUBLIC SCHOOL,BARGARH VS COLLECTOR,BARGARH	NANDA NANDAN MOHAPATRA VS	// 0 //
220	WP(C)/0027609/2021	SAROJ KUMAR NANDA VS STATE OF ODISHA3	JAJATI KESHARI KHUNTIA VS	// 0 //
221	WP(C)/0027610/2021	M/S.SBM NIRMAN CONSTRUCTION PVT. LTD.PRABODHA CHANDRA NAYAK VS STATE OF ODISHA	VS	// 0 //
222	WP(C)/0027611/2021	MANORANJAN LENKA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
223	WP(C)/0027612/2021	MANISHA MOHANTY VS STATE OF ODISHA	DESHA RANJAN RATH VS	// 0 //
224	WP(C)/0027613/2021	MOHANLAL KHADIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	WP(C)/0027614/2021	AKSHAYA KUMAR PRADHAN VS AO, UNION BANK OF INDIA, CUTTACK	SANJIB KUMAR BHANJADEO VS	// 0 //
226	WP(C)/0027615/2021	KUNAL MALLICK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
227	WP(C)/0027616/2021	AUROBINDA SAHOO	SAMENDRA PATTANAIAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027617/2021	DR.CHINMAYA RASHMI RANJAN MOHAPATRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027618/2021	JAYANTI SATAPATHY	PRAKASH KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027619/2021	PRATYUSH KUMAR MOHANTY	ADHIRAJ MOHANTY	//
		VS	VS	0
		R.T.O. KEONJHAR		//
231	WP(C)/0027620/2021	BISWAJEET KAR	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027621/2021	ROHIT KUMAR THAIT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0027622/2021	PRATYUSH KUMAR MOHANTY	ADHIRAJ MOHANTY	//
		VS	VS	0
		R.T.O.KEONJHAR		//
234	WP(C)/0027623/2021	RAMAKANTA NAYAK	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027624/2021	SAROJ KUMAR MISHRA	PRAKASH KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0027625/2021	CHANDAN KANTI PAUL	ADHIRAJ MOHANTY	//
		VS	VS	0
		R.T.O, NABARANGAPUR		//
237	WP(C)/0027626/2021	CHANDAN KANTI PAUL	ADHIRAJ MOHANTY	//
		VS	VS	0
		R.T.O.JAGATSINGHPUR		//
238	WP(C)/0027627/2021	KRUSHNA CHANDRA NAYAK	SUKANTA KUMAR NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0027628/2021	COMMNR. LR AND S, CUTTACK M/S DURGA MADHAB ENTERPRISES VS	AMITAV TRIPATHY VS	// // 0
240	WP(C)/0027629/2021	AO,INDIAN OVERSEAS BANK,BBSR CHIRANJIT PAUL VS	ADHIRAJ MOHANTY VS	// // 0
241	WP(C)/0027630/2021	R.T.O.NABARANGPUR CHIRANJIT PAUL VS	ADHIRAJ MOHANTY VS	// // 0
242	WP(C)/0027631/2021	R.T.O. NABARANGPUR DR.SAMEER PANDA VS	AVJIT MISHRA VS	// // 0
243	WP(C)/0027632/2021	STATE OF ODISHA GHANASHYAM NAMTOAR VS	VS	// // 0
244	WP(C)/0027633/2021	STATE OF ODISHA JAYANTA KUMAR JENA VS	SANTANU KUMAR SARANGI VS	// // 0
245	WP(C)/0027634/2021	STATE OF ODISHA DR.JYOSTNA RANI KUANR VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
246	WP(C)/0027635/2021	STATE OF ODISHA SOMNATH BEHERA VS	SOUMYA RANJAN DAS VS	// // 0
247	WP(C)/0027636/2021	STATE OF ODISHA BALARAM DALAI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
248	WP(C)/0027637/2021	COMMNR.,LR AND S,ODISHA JAPA MUGRI VS	LALIT SAHU VS	// // 0
249	WP(C)/0027638/2021	STATE OF ODISHA PRAMOD SUNA VS	LALIT SAHU VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0027639/2021	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
251	WP(C)/0027640/2021	BIPIN KUMAR ROUT VS COLLECTOR AND DM,JAJPUR	PRAKASH KUMAR ROUT VS	// 0 //
252	WP(C)/0027641/2021	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
253	WP(C)/0027642/2021	GOVERNING BODY OF WOMENS DEGREE COLLEGE, VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0027643/2021	SITARAM NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
255	WP(C)/0027644/2021	BHUPENDRA SAHU VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
256	WP(C)/0027645/2021	DINABANDHU NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
257	WP(C)/0027646/2021	ACHYUTANANDA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
258	WP(C)/0027647/2021	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
259	WP(C)/0027648/2021	BENUDHARA BADAJENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	WP(C)/0027649/2021	REBATI MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	WP(C)/0027650/2021	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH	ANUOVINDA MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0027651/2021	THE COMMNR. CUM SECY., S AND ME DEPT. GOVT. OF ODISHA		//
		KRUPASINDHU BISWAL	BANABIHARI RAY	//
		VS	VS	0
263	WP(C)/0027652/2021	STATE OF ODISHA		//
		ODISHA GRAMYA BANK,PATTAMUNDAI BRANCH	PROVINDA MOHANTY	//
		VS	VS	0
264	WP(C)/0027653/2021	THE PRINCIPAL,PATTAMUNDAI COLLEGE,KENDRAPARA		//
		ODISHA GRAMYA BANK,PATTAMUNDAI BRANCH	PROVINDA MOHANTY	//
		VS	VS	0
265	WP(C)/0027654/2021	COMMNR.-CUM-SECY.,S AND ME DEPT.		//
		ODISHA GRAMYA BANK,PATTAMUNDAI BRANCH	PROVINDA MOHANTY	//
		VS	VS	0
266	WP(C)/0027655/2021	PRINCIPAL, S.N.COLLEGE,RAJKANIKA-CUM-DDO		//
		MADHUSUDAN DASH	K.SWAIN	//
		VS	VS	0
267	WP(C)/0027656/2021	STATE OF ODISHA		//
		JAGAKALIA ANCHALIKA MANCHA, BHADRAK	RADEEP KUMAR DAS	//
		VS	VS	0
268	WP(C)/0027657/2021	STATE OF ODISHA		//
		SANJAYA KUMAR NAG	PRANAB RANJAN CHHATOI	//
		VS	VS	0
269	WP(C)/0027658/2021	STATE OF ODISHA		//
		BRAHMANANDA SAHU	ANIMA KUMARI DEI	//
		VS	VS	0
270	WP(C)/0027659/2021	STATE OF ODISHA		//
		APARTI KHATUA	BHUBANESWAR DASH	//
		VS	VS	0
271	WP(C)/0027660/2021	STATE OF ODISHA		//
		SOUDAMINI MISHRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
272	WP(C)/0027661/2021	STATE OF ODISHA		//
		AKHYAYA KUMAR BEHERA	SUSANTA SEKHAR PARIDA	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0027662/2021	STATE OF ODISHA PRADEEP KUMAR DAS VS	SIDHARTH PRASAD DAS VS	// // 0
274	WP(C)/0027663/2021	STATE OF ODISHA DEBADULLAV MOHANTY VS	PRATEIK PARIJA VS	// // 0
275	WP(C)/0027664/2021	STA.CUTTACK,ODISHA PRAFULLA DANDASENA VS	KUNAL KUMAR SWAIN VS	// // 0
276	WP(C)/0027665/2021	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SIDHARTHA SWAIN VS	// // 0
277	WP(C)/0027666/2021	STATE OF ODISHA MEERA MUDULI VS	SAROJ KUMAR ROUT VS	// // 0
278	WP(C)/0027667/2021	THE COMMNR. LR AND S, ODISHA BABULU HEMBRAM VS	DR. JITENDRA KUMAR LENKA VS	// // 0
279	WP(C)/0027668/2021	STATE OF ODISHA PURNA CHANDRA SAHU VS	B.K.PANDA VS	// // 0
280	WP(C)/0027669/2021	THE COMMNR. LR AND S, ODISHA PARSURAM PATRO VS	SIDHESWAR MALLIK VS	// // 0
281	WP(C)/0027670/2021	STATE OF ODISHA KUANR MARNDY VS	DR. JITENDRA KUMAR LENKA VS	// // 0
282	WP(C)/0027671/2021	STATE OF ODISHA RAGHUNATH HEMBRAM VS	DR. JITENDRA KUMAR LENKA VS	// // 0
283	WP(C)/0027672/2021	STATE OF ODISHA SURYA NARAYAN ROUT VS	JAGANNATH KAMILA VS	// // 0
		SUB-COLLECTOR,DHENKANAL		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0027673/2021	RADHA KRISHNA KORASUDHA PATNAIK VS COMMNR. CUM SECY. DEPT. OF PUBLIC ENTERPRISES	ALOK KUMAR MAHAPATRA VS	// 0 //
285	WP(C)/0027674/2021	BIKASH KUMAR DASH VS SUB-COLLECTOR,DHENKANAL	JAGANNATH KAMILA VS	// 0 //
286	WP(C)/0027675/2021	RABINARAYAN DASH VS SUB-COLLECTOR,DHENKANAL	JAGANNATH KAMILA VS	// 0 //
287	WP(C)/0027676/2021	RATIKANTA SAHOO VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
288	WP(C)/0027677/2021	KIRAN KUMAR PANDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
289	WP(C)/0027678/2021	HIMANSHU SEKHAR PAIKRAY VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
290	WP(C)/0027679/2021	SEPHRD VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
291	WP(C)/0027680/2021	SHANTANU KUMAR NAYAK VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
292	WP(C)/0027681/2021	A.GOPAL KRISHNA RAO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
293	WP(C)/0027682/2021	RABINDRANATH DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0027683/2021	DAMODAR PALAI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	WP(C)/0027684/2021	PENGUIN TRADING AND AGENCIES LTD.	KARTIK KURMY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0027685/2021	APARNA ABHIPSHA MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0027686/2021	SUMATI GOUDA	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0027687/2021	AMBIKESH SARANGI	PRABIR KUMAR RAY	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0027688/2021	RANJIT MAHARANA	RABI NARAYAN BEHERA	//
		VS	VS	0
		CEO, SAIL, RSP, ROURKELA		//
300	WP(C)/0027689/2021	RAGHUNATH KAR	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0027690/2021	SULEMAN TIRKEY @ MAJHI	RABI NARAYAN BEHERA	//
		VS	VS	0
		TAHASILDAR, LATHIKATA		//
302	WP(C)/0027691/2021	HARAMANI MOHANTY	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0027692/2021	MANAS RANJAN BEHERA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0027693/2021	KISHORE CHANDRA SAHU	B.P.TRIPATHY	//
		VS	VS	0
		OPTCL, GRIDO COLONY,BBSR		//
305	WP(C)/0027694/2021	PADMALAYA MOHANTY	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0027695/2021	M/S.ANJANI TRAVELS	SATYASINDHU KASHYAP	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WP(C)/0027696/2021	INDIAN OIL CORP. LTD.,KHURDA KAMALAKANTA SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// // 0 //
308	WP(C)/0027697/2021	SUSHANTA GAIGARIA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
309	WP(C)/0027698/2021	GOPAL CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
310	WP(C)/0027699/2021	NARASINGHA PANIGRAHI VS STATE OF ODISHA	PRAKASH KUMAR BEHERA VS	// 0 //
311	WP(C)/0027700/2021	SADANANDA DAS GURUMOHANT VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
312	WP(C)/0027701/2021	RAMAN RANJAN SAHU VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
313	WP(C)/0027702/2021	JAGANNATH PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
314	WP(C)/0027703/2021	SUJATA BEHERA VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
315	WP(C)/0027704/2021	PRASUN MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
316	WP(C)/0027705/2021	SANTOSH KUMAR BAGHA VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
317	WP(C)/0027706/2021	ANANTA SETHI VS CHSE,ODISHA	H.M.DHAL VS	// 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0027707/2021	TANKADHAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
319	WP(C)/0027708/2021	SITARAM GANTAYAT VS STATE OF ODISHA	PRAKASH KUMAR BEHERA VS	// 0 //
320	WP(C)/0027709/2021	GANDHARVA GOUDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
321	WP(C)/0027710/2021	NIROD KUMAR NANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
322	WP(C)/0027711/2021	SAMIR KUMAR SATAPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
323	WP(C)/0027712/2021	SHANKAR TANDI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
324	WP(C)/0027713/2021	M/S.ABHIRAM CARETAKING AND EXPERT SERVICES VS STATE OF ODISHA	SRINIVAS LAL VS	// 0 //
325	WP(C)/0027714/2021	SARTIKA LUHA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
326	WP(C)/0027715/2021	DEBASIS PRADHAN VS MAHANADI COAL FIELD LTD.,ANGUL	GOKHA BEHERA VS	// 0 //
327	WP(C)/0027716/2021	SAROJ KUMAR KAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
328	WP(C)/0027717/2021	NIRAKAR MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	WP(C)/0027718/2021	BHIKARI CHARAN PANDA	SUBHENDU KUMAR NAYAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0027719/2021	COMMR.,LR AND S,ODISHA BALAKRISHNA NAYAK	MANAS PATI	//
		VS	VS	0
331	WP(C)/0027720/2021	STATE OF ODISHA M/S.FAMOUS SECURITY SERVICE	SUBHANKAR ROUT	//
		VS	VS	0
332	WP(C)/0027721/2021	STATE OF ODISHA LAXMAN KUMAR BEHERA	MANAS PATI	//
		VS	VS	0
333	WP(C)/0027722/2021	STATE OF ODISHA M/S SHREE JAGANNATHA HOSPITAL	NISHIKANTA MISHRA	//
		VS	VS	0
334	WP(C)/0027723/2021	STATE OF ODISHA DAMBARU DHAR MISHRA	SANJIT KUMAR DAS	//
		VS	VS	0
335	WP(C)/0027724/2021	STATE OF ODISHA RAJAN SINGH ARORA	GHANASHYAM NAMTOAR	//
		VS	VS	0
336	WP(C)/0027725/2021	TAHASILDAR,BARBIL P.ANTARYAMI PATRO	DEBASIS ROUT	//
		VS	VS	0
337	WP(C)/0027726/2021	STATE OF ODISHA DUSMANTA KUMAR SAHOO	DEBASIS ROUT	//
		VS	VS	0
338	WP(C)/0027727/2021	STATE OF ODISHA RASHMITA OJHA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
339	WP(C)/0027728/2021	STATE OF ODISHA MUSTAK AHEMAD KHAN	SURENDRA KUMAR SAHOO	//
		VS	VS	0
340	WP(C)/0027729/2021	STATE OF ODISHA ODISHA GRAMYA BANK, KUNDAPATNA BRANCH	ROVINDA MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0027730/2021	THE COMMNR. CUM SECY. S AND ME DEPT. ODISHA GRAMYA BANK,KUNDAPATNA BRANCH	ACHINOVINDA MOHANTY	//
		VS	VS	0
		CDMO,JAJPUR		//
342	WP(C)/0027731/2021	TAPAN KUMAR DAS	KALI PRASANNA MISHRA	//
		VS	VS	0
		DIST. JUDGE CUM DISCIPLINARY AUTHORITY, SAMBALPUR		//
343	WP(C)/0027732/2021	ODISHA GRAMYA BANK,KUNDAPATNA BRANCH	ACHINOVINDA MOHANTY	//
		VS	VS	0
		COMMNR.-CUM-SECY.,S AND ME DEPT.		//
344	WP(C)/0027733/2021	ODISHA GRAMYA BANK, KUNDAPATNA BRANCH	ACHINOVINDA MOHANTY	//
		VS	VS	0
		THE EE, JARKA IRRIGATION DIVISION		//
345	WP(C)/0027734/2021	PRAKASH KUMAR DORA	ABINASH ROUSTRAY	//
		VS	VS	0
		THE CHIEF MANAGER,BANK OF BARODA,BBSR		//
346	WP(C)/0027735/2021	KESHAB KAR	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
347	WP(C)/0027736/2021	BENUDHAR PANDA	ABINASH ROUSTRAY	//
		VS	VS	0
		COMMNR.,LRS,ODISHA		//
348	WP(C)/0027737/2021	MANJULATA KHADANGA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
349	WP(C)/0027738/2021	BENUDHAR PANDA	ABINASH ROUSTRAY	//
		VS	VS	0
		COMMNR.,LRS,ODISHA		//
350	WP(C)/0027739/2021	LAXMIPRIYA SWAIN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
351	WP(C)/0027740/2021	M/S TKP PROJECT PVT. LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O., SAMBALPUR		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WP(C)/0027741/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O., SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
353	WP(C)/0027742/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O.,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
354	WP(C)/0027743/2021	RUDRA PRASANNA MISHRA VS ANMAYA KUMAR MISHRA	VS	// 0 //
355	WP(C)/0027744/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O.,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
356	WP(C)/0027745/2021	M/S TKP PROJECT PVT. LTD VS R.T.O., SAMBLAPUR	ABHAYA KUMAR BEHERA VS	// 0 //
357	WP(C)/0027746/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O.,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
358	WP(C)/0027747/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O., SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
359	WP(C)/0027748/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O.,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
360	WP(C)/0027749/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O., SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
361	WP(C)/0027750/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O.,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
362	WP(C)/0027751/2021	M/S TKP PROJECT PVT. LTD. VS R.T.O., SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
363	WP(C)/0027752/2021	M/S TKP PROJECT PVT. LTD.	ABHAYA KUMAR BEHERA	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O.,SAMBALPUR		//
364	WP(C)/0027753/2021	M/S TKP PROJECT PVT. LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
365	WP(C)/0027754/2021	MURARI LAL AGRAWAL	JAGANNATH KAMILA	//
		VS	VS	0
		SUB-COLLECTOR,TITLAGARH		//
366	WP(C)/0027755/2021	M/S TKP PROJECT PVT. LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
367	WP(C)/0027756/2021	GOVERNING BODY OF REGIONAL COLLEGE OF MANAGEMENT, BHERY	CHANDRANATH BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0027757/2021	KEDARESWAR NANDA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0027758/2021	DEBENDRANATH JEE	KSHIRODA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027759/2021	REGIONAL COLLEGE OF MANAGEMENT TRUST, BHERY	SUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0027760/2021	KRUSHNA CHANDRA PRUSTY	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027761/2021	PRATAP CHANDRA SAMANTARAY	ARIJEET MISHRA	//
		VS	VS	0
		CHIEF MANAGER,PUNJAB NATIONAL BANK		//
373	WP(C)/0027762/2021	UTKAL PRANTIYA MARWARI YUVA MANCH, KANESWAR GARWAL	KANESHWAR GARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027763/2021	RABI NARAYAN MOHANTY	MALAYA KUMAR MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WP(C)/0027764/2021	TAHASILDAR, BARANGA TIYALU DHANUNJAYA RAO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // 0 //
376	WP(C)/0027765/2021	JNANENDRA KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
377	WP(C)/0027766/2021	RAMESH CHANDRA SWAIN VS COLLECTOR AND DM, KHURDA	SWAPNA KUMAR OJHA VS	// 0 //
378	WP(C)/0027767/2021	SAUDAMINI DASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
379	WP(C)/0027768/2021	ALEKHA KUMAR SETHY VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
380	WP(C)/0027769/2021	PRITAM SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
381	WP(C)/0027770/2021	JIBANBANDHU DASS VS STATE OF ODISHA	BINODA KUMAR MISHRA VS	// 0 //
382	WP(C)/0027771/2021	NABAGHANA ROUT @ NABAKISHORE ROUT VS STATE OF ODISHA	BIKRAM RATH VS	// 0 //
383	WP(C)/0027772/2021	BICITRA ROUT VS STATE OF ODISHA	BIKRAM RATH VS	// 0 //
384	WP(C)/0027773/2021	CHITTARANJAN ROUT VS STATE OF ODISHA	BIKRAM RATH VS	// 0 //
385	WP(C)/0027774/2021	PRADYUMNA KUMAR PANDA VS UNION OF INDIA	PRASANTA KUMAR NANDA VS	// 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0011625/2021	SUNIL KARKARIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUDIBANDHA /60 /2021 () //
387	ABLAPL/0011626/2021	DILIP BARAL @ DILIP KUMAR BARAL @ DILUS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NAYAPALLI P.S. /375 /2021 () //
388	ABLAPL/0011627/2021	BANTI @ DEBASISH BALIARSINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /140 /2013 () //
389	ABLAPL/0011628/2021	SWAGATIKA SAHANI VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	HARICHANDANPUR /92 /2020 () //
390	ABLAPL/0011629/2021	RUTUDHWAJA PUTEL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SINDHIKELA PS /85 /2021 () //
391	ABLAPL/0011630/2021	CHAITANYA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SINDHIKELA PS /85 /2021 () //
392	ABLAPL/0011631/2021	AJIT SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SINDHIKELA PS /85 /2021 () //
393	ABLAPL/0011632/2021	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SINDHIKELA PS /85 /2021 () //
394	ABLAPL/0011633/2021	MAHESWAR SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SINDHIKELA PS /85 /2021 () //
395	ABLAPL/0011634/2021	MAGA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /114 /2021 () //
396	ABLAPL/0011635/2021	SWAPAN KUMAR BERA VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	BHADRAK TOWN /253 /2012 () //
397	ABLAPL/0011636/2021	SANTOSH SAHOO @ SANTOSH KUMAR SAHO VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	CHAULIAGANJA /310 /2021 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011637/2021	SUBASH CHANDRA SWAIN	ASHOK KUMAR SAHOO	KENDRAPARA SADAR /501 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011638/2021	NARENDRA SAMAL@NURENDRA SAMAL	ANIL KUMAR DALAI	PIPLI /197 /2018
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011639/2021	ANTARYAMI DAS	ARJUNA CHARAN BEHERA	ANGUL TOWN /417 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011640/2021	P. SRINIVAS RAO	KURESH PRASAD DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011641/2021	ASHIS KUMAR SWAIN	SAMARENDRA MOHANTY	NAYAPALLI P.S. /372 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011642/2021	NIHAR RANJAN BEHERA	SAMARENDRA MOHANTY	PURIGHAT /125 /2015
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011643/2021	SUBASH MAJHI	S.S.RAY 2	PADMAPUR /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011644/2021	JITU DAS@ JITURANJAN DAS	DEEPAK KU. SAHOO	CHAULIAGANJA /320 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011645/2021	BIJAY @ BIJU @ ANANTA BEHERA	SAPAN KUMAR LENKA	JAGATSINGPUR /237 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011646/2021	RATAN JANI	DIPTI RANJAN BHOKTA	KORAPUT SADAR /73 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011647/2021	ARUP MAHALA @ JUJU	MANOJ KUMAR MALLICK	RAJKANIKA /239 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0011648/2021	STATE OF ODISHA SUSHANTA PODH VS	KRUSHNA CH. DASH VS	// SAINTALA /122 /2021 ()
410	ABLAPL/0011649/2021	STATE OF ODISHA RAMESH PATRO VS	MANOJ VERMA VS	// BUGUDA /216 /2007 ()
411	ABLAPL/0011650/2021	STATE OF ODISHA BHANUMATI PRADHAN VS	DEEPAK KU. SAHOO VS	// DERABIS /169 /2021 ()
412	ABLAPL/0011651/2021	STATE OF ODISHA SONAM BERLIA VS	BHABANI PRASAD MOHANTY VS	// / /0 ()
413	ABLAPL/0011652/2021	THE SENIOR INTELLIGENCE OFFICER, DG OF GST, BBSR MANOJ KUMAR MALLICK@ DIPUNA VS	DEVASHIS PANDA VS	// PATTAMUNDAI /552 /2021 ()
414	ABLAPL/0011653/2021	STATE OF ODISHA BIRANCHI NARAYAN BEHERA VS	PARSURAM PANDA VS	// LAHUNIPADA /168 /2020 ()
415	ABLAPL/0011654/2021	STATE OF ODISHA KANHU CHARAN SAHOO VS	SATYA RANJAN MULIA VS	// MAHILA P.S. BUXIBAZAR /62 /2021 ()
416	ABLAPL/0011655/2021	STATE OF ODISHA INDRAMANI NAIK VS	SUJIT KUMAR SWAIN VS	// KANDHEIGOLE /70 /2018 ()
417	ABLAPL/0011656/2021	STATE OF ODISHA RABINDRA NATH PATTNAIK VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /103 /2021 ()
418	ABLAPL/0011657/2021	STATE OF ODISHA KAILASH CHANDRA NAIK VS	CHEERA RANJAN SATAPATHY VS	// ATHGARH /171 /2021 ()
419	ABLAPL/0011658/2021	STATE OF ODISHA BRAJAKISHORE PRADHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// KANDARPUR /193 /2021 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	ABLAPL/0011659/2021	SUMANTA KUMAR BHUYAN VS STATE OF ODISHA	CHEERA RANJAN SATPATHY VS	BALICHANDRAPUR /186 /2021 () //
421	ABLAPL/0011660/2021	NAGAR DALEI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	JAJPUR TOWN /251 /2021 () //
422	ABLAPL/0011661/2021	ABHAYA KUMAR BARIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /335 /2021 () //
423	ABLAPL/0011662/2021	DEBASISH PATTNAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL TOWN /347 /2021 () //
424	ABLAPL/0011663/2021	RABINDRA KUMAR DAS VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	/ /0 () //
425	ABLAPL/0011664/2021	SAROJ KUMAR GUPTA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	MAHILA P.S.(BBSR) /101 /2021 () //
426	ABLAPL/0011665/2021	REBA MALLICK@ REBATI MALLICK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATKURA /418 /2021 () //
427	ABLAPL/0011666/2021	BIKASH KUMAR GUPTA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	MAHILA P.S.(BBSR) /101 /2021 () //
428	ABLAPL/0011667/2021	SK. MAMUD @ MABUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /336 /2013 () //
429	ABLAPL/0011668/2021	KATHIA@ NIRANJAN DHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /131 /2021 () //
430	ABLAPL/0011669/2021	BAURIBANDHU PRADHAN VS STATE OF ODISHA	APARESH BHOI VS	BIDANASI /215 /2021 () //
431	ABLAPL/0011670/2021	ISURU TRINATH REDDY	CHANDAN SAMANTARAY	JARADA /191 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0011671/2021	STATE OF ODISHA NANDA KISHORE SAHOO	SANGRAMJEET SENAPATI	// CHANDANPUR /274 /2021
		VS	VS	()
433	ABLAPL/0011672/2021	STATE OF ODISHA DAMI PANDA	ANIRUDHA DAS	// BALIAPANDA /143 /2021
		VS	VS	()
434	ABLAPL/0011673/2021	STATE OF ODISHA BADHARA DAS	NIRANJAN PANDA	// AGARAPADA /190 /2021
		VS	VS	()
435	ABLAPL/0011674/2021	STATE OF ODISHA BHOINA@ HAREKHUSHNA PADHI	PRAMODA KUMAR MISHRA	// RAJNAGAR /125 /2021
		VS	VS	()
436	ABLAPL/0011675/2021	STATE OF ODISHA LAXMAN KEI	RANJAN KUMAR PRADHAN	// KRUSHNA PRASAD /88 /2021
		VS	VS	()
437	ABLAPL/0011676/2021	STATE OF ODISHA BHASKAR CHANDRA NAYAK	ABHIJIT DAS	// UDALA /304 /2021
		VS	VS	()
438	ABLAPL/0011677/2021	STATE OF ODISHA SOMANATHA SWAIN	B.N.MAHAPATRA	// KOREI /139 /2021
		VS	VS	()
439	ABLAPL/0011678/2021	STATE OF ODISHA DEBASISH KUMAR SAHU	SASANKA SEKHAR SATAPATHY	// MALKANGIRI /369 /2021
		VS	VS	()
440	ABLAPL/0011679/2021	STATE OF ODISHA SANYASI PRUSTY	AJIT CHANDRA MOHAPATRA	// CUTTACK SADAR /486 /2021
		VS	VS	()
441	ABLAPL/0011680/2021	STATE OF ODISHA NRUSINGHA NATH SWAIN	TANMAYA KUMAR MOHANTY	// / /0
		VS	VS	()
442	ABLAPL/0011681/2021	STATE OF ODISHA GAYADHAR MAJHI	SMRUTI RANJAN MOHAPATRA	// KHANTAPADA /330 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
443	ABLAPL/0011682/2021	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	SATYA NARAYAN MISHRA (4) VS	// MARINE KASIA /109 /2021 ()
444	ABLAPL/0011683/2021	STATE OF ODISHA BALARAM DALEI VS	BIBHU PRASAD CHHUALSINGH VS	// BADAGODA P.S. /356 /2016 ()
445	ABLAPL/0011684/2021	STATE OF ODISHA SWADHIN BARIK VS	ARIJEET MISHRA VS	// ANGUL SADAR PS /535 /2021 ()
446	ABLAPL/0011685/2021	STATE OF ODISHA LAXMI BEHERA VS	JAYADEBA BEHERA VS	// GANIA /57 /2021 ()
447	ABLAPL/0011686/2021	STATE OF ODISHA RUDRA RANJAN DAS VS	PRASANNA KUMAR DASH VS	// / /0 ()
448	ABLAPL/0011687/2021	STATE OF ODISHA PRABHAT KUMAR GAYAN VS	SANJIT MISHRA VS	// DELANGA /192 /2020 ()
449	ABLAPL/0011688/2021	STATE OF ODISHA RAJU RANA VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 ()
450	ABLAPL/0011689/2021	STATE OF ODISHA MOHAN KATA VS	SUSHANTA KU JOSHI VS	// MURIBAHAL /102 /2021 ()
451	ABLAPL/0011690/2021	STATE OF ODISHA TAPAS KUMAR NAYAK VS	SURESH KUMAR JENA VS	// KAMARDA /59 /2021 ()
452	ABLAPL/0011691/2021	STATE OF ODISHA SULOCHANA SAHOO VS	BIJAYA KUMAR RAGADA VS	// NEMALO /120 /2021 ()
453	ABLAPL/0011692/2021	STATE OF ODISHA BABLU @ SK. NABI HOSSAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE TOWN /34 /2021 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	ABLAPL/0011693/2021	BIDYADHAR SAHOO VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	CHANDANPUR /274 /2021 () //
455	ABLAPL/0011694/2021	KARUNAKAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /49 /2021 () //
456	ABLAPL/0011695/2021	DHIRENDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NEMALO /120 /2021 () //
457	ABLAPL/0011696/2021	P. PATTA @ P. KRISHNA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JARADA /192 /2021 () //
458	ABLAPL/0011697/2021	BANTI@ SUSANTA MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	MAHILA P.S. BUXIBAZAR /85 /2021 () //
459	ABLAPL/0011698/2021	SABITA SARKAR VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	MARINE PS AT JAMBO /107 /2021 () //
460	ABLAPL/0011699/2021	DEBI PRASAD MISHRA VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIAPANDA /143 /2021 () //
461	ABLAPL/0011700/2021	BALARAM DALAI@ BALIA DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /132 /2021 () //
462	ABLAPL/0011701/2021	AJO BIBI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BALIPATNA /60 /2021 () //
463	ABLAPL/0011702/2021	ANIL SINGH VS STATE OF ODISHA	UDIT RANJAN JENA VS	SORO /282 /2021 () //
464	ABLAPL/0011703/2021	PRADEEP JENA @ PRADEEP KUMAR JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /122 /2021 () //
465	ABLAPL/0011704/2021	KULAMANI NATH	ACHYUTANANDA PATTANAİK	RAJNAGAR /341 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0011705/2021	STATE OF ODISHA UTTAM KUMAR TARAI @ BULU	RANJAN KUMAR PRADHAN	// KRUSHNA PRASAD /88 /2021
		VS	VS	()
467	ABLAPL/0011706/2021	STATE OF ODISHA DEBADHI MAJHI	AKSHAYA KU SAHOO	// DEOGARH /70 /2021
		VS	VS	()
468	ABLAPL/0011707/2021	STATE OF ODISHA LAXMI NAYAK@ LAXMIPRIYA NAYAK	CHITTA RANJAN DASH	// KHURDA SADAR /23 /2016
		VS	VS	()
469	ABLAPL/0011708/2021	STATE OF ODISHA TAPAS RANJAN SAMANTARA	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /60 /2019
		VS	VS	()
470	ABLAPL/0011709/2021	STATE OF ODISHA NRUSINGHANATH SAHOO	JYOTIRMAYA SAHOO	// KHURDA SADAR /107 /2021
		VS	VS	()
471	ABLAPL/0011710/2021	STATE OF ODISHA MIRZA INUL BEG	AKSHAYA KU SAHOO	// BURLA /504 /2021
		VS	VS	()
472	ABLAPL/0011711/2021	STATE OF ODISHA SK.JAKIR	AKSHAYA KU. SAHOO	// BURLA /504 /2021
		VS	VS	()
473	ABLAPL/0011712/2021	STATE OF ODISHA PRAKASH CHANDRA ROUT	SARADA PRASAD DASH	// BIRIDI PS /168 /2021
		VS	VS	()
474	ABLAPL/0011713/2021	STATE OF ODISHA RANINDRANATH JENA@ RABINDRA JENA	DIBYAJYOTI SAHOO	// RAIBANIA /56 /2021
		VS	VS	()
475	ABLAPL/0011714/2021	STATE OF ODISHA NIBEDITA PRADHAN	DEEPAK GOCHHAYAT	// CHOUDWAR /121 /2021
		VS	VS	()
476	WPC(OA)/0000568/2016	STATE OF ODISHA SURYA NARAYAN RATH	NIRANJAN SWAIN	// / /
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
477	WPC(OAC)/0000010/1998	STATE OF ODISHA JAIDEB PUJHARI VS	M/S SANTOSH KUMAR SWAIN VS	// // 0
478	WPC(OAC)/0000108/1998	STATE OF ODISHA BHAGAWAN NAIK VS	M/S RAMAKANTA PATNAIK VS	// // 0
479	WPC(OAC)/0000160/2016	STATE OF ODISHA SHISHIR KUMAR DEHURY VS	JAYDEV SENGUPTA VS	// // 0
480	WPC(OAC)/0000186/1998	STATE OF ODISHA DILESWAR SAHOO VS	M/S A.S. NANDY VS	// // 0
481	WPC(OAC)/0000189/1998	STATE OF ODISHA KRUSHNA CHANDRA KHUNTIA VS	M/S ASHOK KUMAR MOHAPATRA VS	// // 0
482	WPC(OAC)/0000524/1997	STATE OF ODISHA BISWA RANJAN MISHRA VS	M/S JATINDRA MOHAN MOHANTY VS	// // 0
483	WPC(OAC)/0000525/1998	STATE OF ODISHA S.BALAMUKUNDA RAO VS	M/S K.P MISHRA VS	// // 0
484	WPC(OAC)/0000526/1998	STATE OF ODISHA PRAFULLA KUMAR DAS VS	M/S K.P MISHRA VS	// // 0
485	WPC(OAC)/0000530/1998	STATE OF ODISHA TAPAN KUMAR ACHARAYA VS	M/S PRAFULLA KUMAR BEHERA VS	// // 0
486	WPC(OAC)/0000537/1998	STATE OF ODISHA DILLIP KUMAR MISHRA VS	M/S K.N JENA VS	// // 0
487	WPC(OAC)/0000538/1998	STATE OF ODISHA KHIRODA KUMAR NAYAK VS STATE OF ODISHA	M/S ASHOK KUMARA MOHAPATRA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	WPC(OAC)/0000542/1997	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	GIRIJA CHANDRA MOHAPATRA VS	// 0 //
489	WPC(OAC)/0000558/1998	AKSHYA KUMAR DHAL VS STATE OF ODISHA	M/S ASHOK KUMAR MOHAPATRA VS	// 0 //
490	WPC(OAC)/0000561/1998	SISIR KUMAR MOHANTY VS STATE OF ODISHA	M/S NIRANJAN PANDA VS	// 0 //
491	WPC(OAC)/0000566/1998	RATIKANTA JENA VS STATE OF ODISHA	M/S BIMSAR DASH VS	// 0 //
492	WPC(OAC)/0000591/1998	GOLAK BIHARI BHATTA VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
493	WPC(OAC)/0000599/1998	RAGHABA SUNDAR PADHI VS STATE OF ODISHA	M/S ASHOK TRIPATHY VS	// 0 //
494	WPC(OAC)/0000600/1998	RABINDRANATH RAUT VS STATE OF ODISHA	M/S ASHOK KUMAR MOHAPATRA VS	// 0 //
495	WPC(OAC)/0000601/1998	MUKUNDA DEV MOHARANA VS STATE OF ODISHA	M/S ASHWINI KUMAR MISHRA VS	// 0 //
496	WPC(OAC)/0000620/1997	MANJULATA DEI VS STATE OF ODISHA	M/S BIJAY KUMAR PATTNAIK VS	// 0 //
497	WPC(OAC)/0000969/1997	HEMANTA KUMAR PANDA VS STATE OF ODISHA	M/S M.R PANDA VS	// 0 //
498	WPC(OAC)/0000993/1997	DURYODHAN SUTAR VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
499	WPC(OAC)/0001030/1998	OM PRASAD HOTA	M/S SIDHESWAR MALLIK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0001040/1998	DR. SUJATA SINGH	M/S R.K. RATH	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0001091/1998	SANTANU KUMAR PATTNAIK	M/S J.K MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0001129/1998	SABITA MALLICK	M/S RAJANI CH. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0001136/1998	DR. DIJABAR PRATHARI	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0001137/1998	DR. BATA KRUSHNA PRADHAN	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0001138/1998	DR. RABINDRANATH MOHANTY	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0001145/1998	MAHESWAR MALLICK	M/S RAJANI CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0001175/1998	MRUTYUNJAY JENA	M/S BANOJ KUMAR PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0001236/1998	BALARAM SWAIN	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0001269/1998	PADMA CHARAN BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0001336/1998	PRAVAT KUMAR PATTANAIAK	M/S BHABANI SANKAR MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
511	WPC(OAC)/0001407/1998	STATE OF ODISHA RABINARAYAN ROUT VS	M/S BHABANI SANKAR MISHRA VS	// // 0
512	WPC(OAC)/0001449/1998	STATE OF ODISHA GOLAP MALLIK VS	M/S JAYANT KUMAR RATH VS	// // 0
513	WPC(OAC)/0001455/1998	STATE OF ODISHA RABINDRA PARIDA VS	M/S SAROJANANDA MISHRA VS	// // 0
514	WPC(OAC)/0001460/1998	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	M/S B.B.ACHARYA VS	// // 0
515	WPC(OAC)/0001606/1998	STATE OF ODISHA THAKUR RAM SAHU VS	A.K.NANDA VS	// // 0
516	WPC(OAC)/0001609/1998	STATE OF ODISHA JHARANA BOSE VS	M/S PRAHALLAD KAR VS	// // 0
517	WPC(OAC)/0001647/1998	STATE OF ODISHA DR.SIPRA RAY VS	M/S DYULOK CHANDRA RAY VS	// // 0
518	WPC(OAC)/0001652/1998	STATE OF ODISHA SK.ABDUL HOSSEN VS	M/S KUNAL KU. SWAIN VS	// // 0
519	WPC(OAC)/0001660/1998	STATE OF ODISHA RABINDRANATH PARIDA VS	M/S KUNAL KUMAR SWAIN VS	// // 0
520	WPC(OAC)/0001661/1998	STATE OF ODISHA MAKARESWAR PAL VS	M/S KUNAL KUMAR SWAIN VS	// // 0
521	WPC(OAC)/0001678/1998	STATE OF ODISHA BHAGIRATHI PRADHAN VS STATE OF ODISHA	M/S SHYAMANANDA MOHAPATRA VS	// // 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
522	WPC(OAC)/0001679/1998	DEBENDRA PRASAD DAS VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
523	WPC(OAC)/0001696/2017	NIMAI CHARAN SAMAL VS STATE OF ODISHA	DR. J.K..LENKA VS	// 0 //
524	WPC(OAC)/0001789/1998	HARIBANDHU BAI VS STATE OF ODISHA	M/S S. MOHANTY VS	// 0 //
525	WPC(OAC)/0001981/1998	BISHNU CHARAN JENA VS STATE OF ODISHA	M/S K.B. KAR VS	// 0 //
526	WPC(OAC)/0002287/2017	HEMALATA NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
527	WPC(OAC)/0002297/1998	AJAY KUMAR MOHANTY VS STATE OF ODISHA	M/S MAHESWAR SATAPATHY VS	// 0 //
528	WPC(OAC)/0002378/1998	DEBARAJ BEHERA VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
529	WPC(OAC)/0002379/1998	ATHANI CHARAN BHOI VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
530	WPC(OAC)/0002405/1998	DR. B. KISHAN RAO VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
531	WPC(OAC)/0002412/1998	BIDYADHAR SAHOO VS STATE OF ODISHA	M/S J.K. MISHRA VS	// 0 //
532	WPC(OAC)/0002415/1998	BIJAY KUMAR NAYAK VS STATE OF ODISHA	M/S SATYABADI DAS VS	// 0 //
533	WPC(OAC)/0002427/1998	ROSY PRADHAN	M/S DEBAJYOTI CHATTERJEE	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0002436/1998	SASHI BHUSAN MISHRA	M/S J.R. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0002483/1998	ARUN KUMAR SAHU	M/S RAJANI CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0002485/1998	LIPIKA DAS	M/S ALOK JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0002486/1998	ASHOK KUMAR MOHANTY	M/S RAJANI CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0002504/1998	KSHETRABASI MAHANTA	M/S G.S. NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0002583/1998	SUKANTA CHHOTARAY	M/S GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0002604/1998	CHAITURAM GOND	M/S B.D. SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0002697/1998	TRINATH PANDA	B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0002703/1998	GHASINATH MAHAKUD	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0002705/1998	RAMAKANTA PANDA	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0002712/1998	SATRUGHNA DALAI	R.K.RATH	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
545	WPC(OAC)/0002752/1998	STATE OF ODISHA RASHMI REKHA DAS VS	SHASHI BHUSAN JENA VS	// // 0
546	WPC(OAC)/0002757/1998	STATE OF ODISHA SARMISTHA SHARMA VS	BIGYAN KUMAR SHARMA VS	// // 0
547	WPC(OAC)/0002776/1998	STATE OF ODISHA JYOTIRAJ ADHIKARI VS	RAJAT KUMAR RATH VS	// // 0
548	WPC(OAC)/0002798/1998	STATE OF ODISHA UDIT KUMAR GARANAYAK VS	ASHWINI KUMAR MISHRA VS	// // 0
549	WPC(OAC)/0002809/1998	STATE OF ODISHA ANUSUYA DAS VS	RAMESH CHANDRA ROUT VS	// // 0
550	WPC(OAC)/0002812/1998	STATE OF ODISHA PURNA CHANDRA SWAIN VS	BUDHADEV ROURTRAY VS	// // 0
551	WPC(OAC)/0002818/1998	STATE OF ODISHA AVIRAM MOHANTY VS	S.MOHANTY VS	// // 0
552	WPC(OAC)/0002834/1998	STATE OF ODISHA PRABHAT CHANDRA DAS VS	K.K.SWAIN VS	// // 0
553	WPC(OAC)/0002848/1998	STATE OF ODISHA NARASINGHA SAHOO VS	P.N.MOHAPATRA VS	// // 0
554	WPC(OAC)/0002853/1998	STATE OF ODISHA PURNA CHANDRA DIGAL VS	M/S SHASHIBHUSAN JENA VS	// // 0
555	WPC(OAC)/0002854/1997	STATE OF ODISHA TRAILOKYA NATH MAHANTY VS	M/S KUNAL KU SWAIN VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
556	WPC(OAC)/0002860/1998	BRUNDABAN PANIGRAHI VS STATE OF ODISHA	M/S AKHYAYA KUMAR MISHRA VS	// 0 //
557	WPC(OAC)/0002861/1998	S. MANGULA REDDY VS STATE OF ODISHA	M/S AKHYAYA KUMAR MISHRA VS	// 0 //
558	WPC(OAC)/0002886/1998	GOBARDHAN NAYAK VS STATE OF ODISHA	M/S G.S. NAMTOAR VS	// 0 //
559	WPC(OAC)/0002919/1998	KUMARI SAMIKSHYA NAYAK VS STATE OF ORISSA	M/S HIMANSU SEKHAR MISHRA VS	// 0 //
560	WPC(OAC)/0002926/1998	AKSHYA KUMAR BAL VS STATE OF ODISHA	M/S RASBIHARI MOHAPATRA VS	// 0 //
561	WPC(OAC)/0002927/1998	SADA MALI VS STATE OF ORISSA	M/S MANOJ MISHRA VS	// 0 //
562	WPC(OAC)/0002935/1998	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	M/S H.K MALLIK VS	// 0 //
563	WPC(OAC)/0002945/1998	KEDAR NATH GHANA VS STATE OF ODISHA	M/S MANOJA MISHRA VS	// 0 //
564	WPC(OAC)/0003004/1998	RAMACHANDRA MAHARANA VS STATE OF ODISHA	M/S SUSHNATA KUMAR MISHRA VS	// 0 //
565	WPC(OAC)/0003005/1998	PRAFULLA CHANDRA PATNAIK VS STATE OF ORISSA	M/S A.A DAS VS	// 0 //
566	WPC(OAC)/0003016/1998	SANJUKTA MALLICK VS STATE OF ODISHA	M/S RAMESH CHANDRA MISHRA VS	// 0 //
567	WPC(OAC)/0003026/1998	BIJAYA KETAN BEHERA	M/S P.K PADHI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ORISSA		//
568	WPC(OAC)/0003043/1998	JIBARDHANA NAIK	M/S RAGHUNATH MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0003044/1998	SARAT KUMAR DAS	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
570	WPC(OAC)/0003045/1998	SARAT CH ROUT	M/S JAYASANKAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
571	WPC(OAC)/0003058/1998	BIMDHAR BARIK	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0003066/1998	RABINARAYAN SWAIN	M/S PRAMOD KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
573	WPC(OAC)/0003083/1998	DHIRENDRA KUMAR PADHY	M/S HEMANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
574	WPC(OAC)/0003099/1998	GOBARDHAN MALLIK	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0003111/1997	LAXMAN KUMAR SAHOO	MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0003113/1997	GAJENDRA SWAIN	BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0003114/1997	KRUSHNA CHANDRA SAHU	BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0003121/1997	SAYED MOHD. FOROOQUE	SISIR KUMAR PUROHIT	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
579	WPC(OAC)/0003126/1997	STATE OF ODISHA AKULI CHARAN SWAIN VS	A.K.JENA VS	// // ()
580	WPC(OAC)/0003158/1998	STATE OF ODISHA RAMZAN KHAN VS	M/S SUBASH CHANDRA SAHOO VS	// // ()
581	WPC(OAC)/0003200/1998	STATE OF ODISHA ANANDA CHANDRA SAHU VS	M/S MIRA GHOSE VS	// // ()
582	WPC(OAC)/0003206/1998	STATE OF ODISHA KARUNAKAR SWAIN VS	M/S ASWINI KUMAR MISHRA VS	// // ()
583	WPC(OAC)/0003208/1998	STATE OF ODISHA LOKANATH SWAIN VS	M/S ASWINI KUMAR MISHRA VS	// // ()
584	WPC(OAC)/0003209/1998	STATE OF ORISSA RAMACHANDRA BISWAL VS	M/S ASWINI KUMAR MISHRA VS	// // ()
585	WPC(OAC)/0003211/1998	STATE OF ORISSA DHIRENDRA KUMAR PATEL VS	M/S BIMALENDU BIKASH ACHARYA VS	// // ()
586	WPC(OAC)/0003257/1998	STATE OF ORISSA JAYANTA KUMAR SENGUPTA VS	M/S ASHOKA KUMAR MOHAPATRA VS	// // ()
587	WPC(OAC)/0003360/1997	STATE OF ORISSA BAIKUNTHA NATH SAHU VS	KARUNAKAR JENA VS	// // ()
588	WPC(OAC)/0003364/1997	STATE OF ODISHA PURNA CHANDRA MOHANTA VS	A.R.DASH VS	// // ()
589	WPC(OAC)/0003365/1997	STATE OF ODISHA LAXMIDHAR MAHANTA VS STATE OF ODISHA	S.K.SANGANERIA VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0003366/1997	DASHARATHI MAHANTA VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
591	WPC(OAC)/0003623/1997	PRABHAT CHANDRA BISWAL VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
592	WPC(OAC)/0003624/1997	LAXMIDHAR SAHU VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
593	WPC(OAC)/0003625/1997	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
594	WPC(OAC)/0003626/1997	PABITRA MOHAN MAHARANA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
595	WPC(OAC)/0003627/1997	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
596	WPC(OAC)/0003628/1997	BANCHHANIDHI MAHAPATRA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
597	WPC(OAC)/0003629/1997	PRASANNA KUMAR DAS VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
598	WPC(OAC)/0003630/1997	TRINATH MOHARANA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
599	WPC(OAC)/0003631/1997	ASWINI KUMAR SAHOO VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
600	WPC(OAC)/0003632/1997	BABULA KHATEI VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
601	WPC(OAC)/0003655/1997	MOHAN CHARAN SAHU	PURNA CHANDRA DAS	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0003659/1997	TRINATH SAHOO	N.K.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0003675/1997	ARJUNI CHARAN SETHI	SANATAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAPC)/0000004/1998	GADADHAR MOHAPATRA	M/S ASIM AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAPC)/0000005/1998	SANJAY KUMAR SAMAL	M/S A.A. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAPC)/0000006/1998	PABITRA MOHAN MOHANTY	M/S A.A. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAPC)/0000047/1998	SANJIB KUMAR DAS	M/S A.A.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
608	CONTC(CPC)/0000005/2000	NARENDRANATH DAS	M/S BIPLAB MOHANTY	//
		VS	VS	0
		DIGAMBAR MOHANTY,I.A.S.,DIRECTOR SECONDARY EDUCATION		//
609	CONTC(CPC)/0000008/1999	PRAHALLAD SAHOO	M/S BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
610	CONTC(CPC)/0000011/1999	CHOUDHURY GOUDA	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
611	CONTC(CPC)/0000022/2000	PRADEEP KU. PANDA	M/S MINOJ MISHRA	//
		VS	VS	0
		AJAYA KUMAR PANDA SECRETARY WORKS DEPART		//
612	CONTC(CPC)/0000023/2001	SURYAMANI BEHERA	M/S SANJIB MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		ALEKHA SAHOO, I.A.S, ELEMENTARY EDUCATION		//
613	CONTC(CPC)/0000023/2000	BASANTA KUMAR PRADHAN	M/S MANOJ MISHRA	//
		VS	VS	0
		AJAY KUMAR PANDA SECRETARY TO GOVT.OF ORISSA		//
614	CONTC(CPC)/0000031/1998	MAMATA MAYEE MOHANTY	B.R SARANGI	//
		VS	VS	0
		MADAN MOHANTY,I.A.S., SECRETARY, S AND ME DEPTT		//
615	CONTC(CPC)/0000054/2014	PRATIVA PRADHAN	M/S J.K LENKA	//
		VS	VS	0
		USHA PADHI,COMMISSIONER CUM SECY.SCH. AND MASS EDN. DEPTT.		//
616	CONTC(CPC)/0000076/1999	RAMAKRUSHNA MOHAPATRA	M/S J.R. DASH	//
		VS	VS	0
		THE COLLECTOR, BALASORE		//
617	CONTC(CPC)/0000079/2000	RADHESHYAM AGRAWAL	M/S B.B. ACHARYA	//
		VS	VS	0
		MEENA GUPTA I.A.S HEALTH AND FAMILY WELFARE DEPARTMENT		//
618	CONTC(CPC)/0000081/1999	NAKULESWAR DASH	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		DIRECTOR ,SECONDARY EDUCATION		//
619	CONTC(CPC)/0000090/1998	BANAMALI PATNAIK	P.C PRADHAN	//
		VS	VS	0
		BIJOYKUMAR PATNAIK,I.A.S., COMMISSIONER, AGRICULTURE DEPTT		//
620	CONTC(CPC)/0000093/2007	RABINARAYAN BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		SURESH CHANDRA PATTNAIK. I.A.S, COMMISSIONER, SCHOOL AND MASS EDUCATION DEPTT.		//
621	CONTC(CPC)/0000097/2000	DILLIP SINGH	BHABANI SHANKAR MISHRA(1)	//
		VS	VS	0
		R.L. JAMINDU, I.A.S, SECRETARY,HIGHER EDUCATION DEPARTMENT		//
622	CONTC(CPC)/0000103/2005	ARUN KUMAR BEHERA	M/S G.S. NAMTOAR	//
		VS	VS	0
		ARDHENDU SEKHAR SARANGI, SECRETARY, AGRI. DEPTT.		//
623	CONTC(CPC)/0000108/2000	RABINDRA KUMAR NAYAK	M/S AMITAV DAS	//
		VS	VS	0
		RANGALAL JAMUDA, SECRETARY, HIGHER EDUCATION DEPTT.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	CONTC(CPC)/0000112/1999	SAFAKAT ALI VS STATE OF ODISHA	M/S DIGAMBAR SATAPATHY VS	// 0 //
625	CONTC(CPC)/0000115/1999	DHANESWAR SWAIN VS TAHASILDAR, ATHGARH	M/S UMESH CHANDRA PATTNAIK VS	// 0 //
626	CONTC(CPC)/0000123/2000	ASHA MUKUL MITRA VS RANGALAL JAMUDA,HIGHER EDUCATION DEPTT	M/S AMITAV DAS VS	// 0 //
627	CONTC(CPC)/0000124/2005	MAHENDRA NATH DAS VS G.C.PATILIAS,INDUSTRIES DEPARTMENT	M/S ASWINI KUMAR MISHRA VS	// 0 //
628	CONTC(CPC)/0000124/2000	MURALIDHAR SARANGI VS RANGALAL JAMUDA,HIGHER EDUCATION DEPTT	M/S AMITAV DAS VS	// 0 //
629	CONTC(CPC)/0000124/1999	INDIRA PANDIA VS STATE OF ODISHA	K.K SWAIN VS	// 0 //
630	CONTC(CPC)/0000125/2000	MAJOR SYAM SUNDAR SAHU VS RANAGALATA JAMUDA,PRINCIPAL,HIGHER EDUCATION DEPTT	M/S AMITAB DAS VS	// 0 //
631	CONTC(CPC)/0000129/2011	PRAMOD KUMAR SAHOO VS BIBEKANANDA MAHAPATRA, DIRECTOR OF ELEMENTARY EDUCATION	JAYANT KUMAR RATH VS	// 0 //
632	CONTC(CPC)/0000132/1999	SANKAR PRADHAN VS MINA GUPATA, SECRETARY,HEALTH AND FAMILY WELFARE DEPTT	M/S MALAYARANAJAN MISHAR VS	// 0 //
633	CONTC(CPC)/0000144/2000	PARESH CHANDRA BEHERA VS AJAY KUMAR PANDA.SECRETARY, WORKS DEPARTMENT	D.R. PATTANAYAK VS	// 0 //
634	CONTC(CPC)/0000144/2010	ANAM CHANDRA PRUSTY VS BANDANA JENA,I.A.S,SCHOOL AND MASS EDUCATION	M/S R.K.DASH VS	// 0 //
635	CONTC(CPC)/0000167/1999	RABINDRA NATRH MOHANTY	M/S PRASANTA KUMAR MOHANTY	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		AJAY KUMAR PANDA,SECRETARY,WORKS DEPTT		//
636	CONTC(CPC)/0000182/2017	RAJIBA LOCHAN PAL	S.PATRA	//
		VS	VS	0
		HEMANT SHARMA, PRINCIPAL SECRETARY, DEPTT OF ENERGY		//
637	CONTC(CPC)/0000184/2001	BASANTA KUMAR PANI	HIMANSU SEKHAR MOHANTY	//
		VS	VS	0
		BIJAYA KUMAR PATTNAYAK,I.A.S., SECRETARY, WATER RESOURCES DEPTT		//
638	CONTC(CPC)/0000189/2002	BISWAJYOTI BARDHAN	M/S SMRUTI RANAJN MOHAPATRA	//
		VS	VS	0
		S.P. NANDA, COMMISSIONEER CUM SECRETARY, INDUSTRIES DEPARTMENT		//
639	CONTC(CPC)/0000191/1999	NIRANJAN NAIK	M/S SANJIB MOHANTY	//
		VS	VS	0
		PRASANTA KUMAR MOHAPTRA,DISTRICT INSPECTOR OF SCHOOLS		//
640	CONTC(CPC)/0000193/2001	PRAFULLA KUMAR SWAIN	M/S TAPAN KUMAR MANDAL	//
		VS	VS	0
		SRINABS RATH, SECRETARY, REVENUE DEPTT.		//
641	CONTC(CPC)/0000199/1999	SACHINDRA NATH	M/S AMITAV DAS	//
		VS	VS	0
		SANJIV CHANDRA HOTA		//
642	CONTC(CPC)/0000203/2001	SURYANARAYAN MOHAPATRA	M/S TAPAN KUMAR MANDAL	//
		VS	VS	0
		SRINIBASH RATH, SECRETARY, REVENUE DEPTT.		//
643	CONTC(CPC)/0000204/2001	ARUN KUMAR SAHOO	M/S TAPAN KUMAR MANDAL	//
		VS	VS	0
		SRINIBASH RATH, SECRETARY, REVENUE DEPTT.		//
644	CONTC(CPC)/0000205/1998	GOPAL CHANDRA MALLIK	M/S S.B. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
645	CONTC(CPC)/0000215/1999	MANGARAJ SAHOO	SANJIB MOHANTY	//
		VS	VS	0
		PRASANTA KUMAR TRIPATHY, I.A.S.,DIRECTOR,LAND RECORDS AND SURVEYS DEPT.		//
646	CONTC(CPC)/0000219/2000	SARAT CHANDRA PUROHIT	R.K. PATTANAIAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		RABINARAYAN NAYAK, D.F.O.		//
647	CONTC(CPC)/0000230/2012	SLOUDAMINI ACHARYA	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		RAJESH BERMA,SECRETARY, SCHOOL AND MASS EDUCATION DEPT.		//
648	CONTC(CPC)/0000231/1999	PRASANTA KUMAR JENA	M/S ASWINI KUMARMISHRA	//
		VS	VS	()
		M.RAJAMANI,I.A.S.SECRETARY , AGRICULTURE DEPTT		//
649	CONTC(CPC)/0000245/2013	NITYANANDA DAS	SAROJ KUMAR JEE	//
		VS	VS	()
		TARA DUTTA, I.A.S, PRINCIPAL, REVENUE AND DISASTER MANAGEMENT DEPTT		//
650	CONTC(CPC)/0000247/1999	DILLIP KUMAR KAR	MANOJ KUMAR KHUNTIA	//
		VS	VS	()
		DIRECTOR,SECONDARY EDUCATION		//
651	CONTC(CPC)/0000248/1998	PRANABALLAV ROUT	M/S KUNAL KUMAR SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
652	CONTC(CPC)/0000254/2008	MOHINI MALATI DAS	B.P RATH	//
		VS	VS	()
		DR.CHINMAYA BASU, PRINCIPAL SECRETARY, DEPTT OF FAMILY HEALTH AND FAMILY WEALFARE		//
653	CONTC(CPC)/0000264/2010	RAMA KRUSHNA PATRA	M/S BIMBISAR DASH	//
		VS	VS	()
		DEBI PRASAD PANDA, IAS, DIRECTOR ANIMAL HUSBANDARY AND VETERINARY		//
654	CONTC(CPC)/0000271/1999	DEBRAJ SAHOO	M/S PRAFULLA KUMAR MALLICK	//
		VS	VS	()
		RASMIRANJAN PATTNAIK SETTELEMENT OFFICER		//
655	CONTC(CPC)/0000277/1999	PRAKASH CHANDRA BEHERA	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	()
		M. RAJAMANI, SECRETARY, AGRICULTURE DEPARTMENT		//
656	CONTC(CPC)/0000289/1998	MAGHANAD MIRDHA	P.C CHHINCHANI	//
		VS	VS	()
		THE SECRETARY, HARIJAN AND TRIBAL WEALFARE DEPTT		//
657	CONTC(CPC)/0000294/1999	SUDHANSU KUMAR BARADA	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	()
		M. RAJAMANI AGRICLUTURE DEPARTMENT		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	CONTC(CPC)/0000300/1997	DHULAMANI BEHERA VS KALYAN RAY, PRINCIPAL SECY. GOVT. WELFARE DEPTT.	M/S S.MISHRA VS	// 0 //
659	CONTC(CPC)/0000304/1999	CHANDRA SEKHAR PRUSTY VS DR.JHASAKETAN SAHU, DIRECTOR, HEALTH SERVICES	M/S L.SAMANTARAY VS	// 0 //
660	CONTC(CPC)/0000314/2006	ASHOK KUMAR DAS VS CHINMAY BASU, I.A.S, HEALTH AND FAMILY WELFARE DEPARTMENT	M/S DHULIRAM PATTANAYAK VS	// 0 //
661	CONTC(CPC)/0000316/1998	BASUDEV DASH VS JOGENDRA PATRA, I.A.S., SECRETARY, S AND ME DEPTT	B.R SARANGI VS	// 0 //
662	CONTC(CPC)/0000340/1999	NAMITA REKHA JENA VS SURENDRA KUMAR, I.A.S, COLLECTOR-CUM-DISTRICT MAGISTRATE	ABHIRAM SWAIN VS	// 0 //
663	CONTC(CPC)/0000342/1997	MIRARANI SASMAL VS MADAN MOHAN MOHANTY, SECRETARY, S AND ME DEPTT	BIRAJA PRASANA DAS VS	// 0 //
664	CONTC(CPC)/0000351/2010	SOMANATH DAS VS SATYABRATA SAHU, EX-SECRETARY, COMMERCE AND TRANSPORT DEPTT.	M/S ASWINI KUMAR MISHRA VS	// 0 //
665	CONTC(CPC)/0000358/2012	MURALIDHAR GIRI VS SURESH CHANDRA MOHAPATRA, SECY. WATER RESOURCES DEPTT.	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
666	CONTC(CPC)/0000372/1998	NARAYAN CHANDRA PRADHAN VS SECRETARY, S AND ME DEPTT	SAMEER KUMAR DAS VS	// 0 //
667	CONTC(CPC)/0000375/1998	BIMBADHAR JENA VS STATE OF ODISHA	M/S J.R. DASH VS	// 0 //
668	CONTC(CPC)/0000376/1998	HEMANTA KUMAR PANDA VS HIGHER EDUCATION AND YOUTH SERVICE DEPTT.	M/S M.R PANDA VS	// 0 //
669	CONTC(CPC)/0000384/1998	GANGADHAR SETHY	PRASANTA KUMAR MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		JOGENDRA PATRA,SECRETARY, SCHOOL AND MASS EDUCATION DEPT.		//
670	CONTC(CPC)/0000395/1998	SAMAR DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECRETARY, S AND ME DEPTT		//
671	CONTC(CPC)/0000409/1998	GOVINDA CHANDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PRASANTA KUMAR TRIPATHY,I.A.S,DIRECTOR, LAND RECORDS AND SURVEYS DEPT.		//
672	CONTC(CPC)/0000412/1998	LAXMIDHAR PANDIT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PRASANTA KUMAR TRIPATHY, I.A.S, DIRECTOR, LAND RECORDS AND SURVEYS DEPT.		//
673	CONTC(CPC)/0000430/1998	NARAYAN SAHU	N.C PANIGRAHI	//
		VS	VS	0
		SECRETARIAT, COMMERCE AND TRANSPORT DEPTT		//
674	CONTC(CPC)/0000431/1998	RABINDRA PADHAN	N.C PANIGRAHI	//
		VS	VS	0
		SECRETARY, COMMERCE AND TRANSPORT DEPTT		//
675	CONTC(CPC)/0000467/2017	HEMALATA NAYAK	SAMARENDRA MOHANTY	//
		VS	VS	0
		NAYAN DAS		//
676	CONTC(CPC)/0000523/2014	DAMBARUDHAR PANDA	M/S PAMI RATH	//
		VS	VS	0
		GOKUL CHANDRA PATI, I.A.S,CHIEF SECRETARY		//
677	RVWPET(RPC)/0000031/1998	ARJUN CHARAN ROUT	JAYANT KUMAR RATH	//
		VS	VS	0
		TRANSPORT COMISSIONER,CHAIRMAN S.T.A		//
678	RVWPET(RPC)/0000077/1998	STATE OF ODISHA	ASC	//
		VS	VS	0
		CHOUDHURY GOUDA		//
679	RVWPET(RPC)/0000110/1998	INSPECTOR OF SCHOOL,BHADRAK	A.S.C	//
		VS	VS	0
		PRADEEP KUMAR MAHAPATRA		//

# ORISSA HIGH COURT

MISC CASES FILED on :07/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 COA/1/2021	M/S. PRABHAKAR CONSTRUCTION PVT. LTD.-MP	PRAVAT KUMAR BISWAL
2	6/2021 OTAPL/3/2021	M/S. RUNGTA MINES LTD.-MP	KARTIK KURMY
3	7/2021 OTAPL/3/2021	M/S. RUNGTA MINES LTD.-MP	KARTIK KURMY
4	19/2021 SAO/8/2009	KHETRABASI BISWAL-MP	MAHESWAR MOHANTY
5	20/2021 SAO/8/2009	KHETRABASI BISWAL-MP	M/S.MAHESWAR MOHANTY
6	21/2021 SAO/8/2009	KHETRABASI BISWAL-MP	M/S.MAHESWAR MOHANTY
7	22/2021 SAO/8/2009	KHETRABASI BISWAL-MP	M/S.MAHESWAR MOHANTY
8	23/2021 SAO/8/2009	KHETRABASI BISWAL-MP	M/S.MAHESWAR MOHANTY
9	50/2021 CONTC(CPC)/240/2017	KARTIK DASH-MP	M/S L.K. MOHANTY
10	51/2021 CONTC(CPC)/300/1997	DHULAMANI BEHERA-MP	M/S S.MISHRA
11	72/2021 LAA/32/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
12	73/2021 LAA/32/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
13	74/2021 LAA/32/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
14	75/2021 LAA/33/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
15	76/2021 LAA/33/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
16	77/2021 LAA/33/2021	UNION OF INDIA-MP	PARESH KUMAR SAHOO
17	78/2021 LAA/83/2018	UNION OF INDIA-MP	M/S.SATYA SINDHU KASHYAP
18	84/2021 SA/441/2001	RAJKISHORE SAHOO-MP	MR. RAMAKANTA MOHANTY
19	131/2021 RPFAM/59/2021	RAGHUNATH PADHY-MP	JAGAJIT PANDA
20	169/2021 RVWPET/167/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGPUR-MP	INDRANIL CHANDRA DAS
21	170/2021 RVWPET/167/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGPUR-MP	INDRANIL CHANDRA DAS
22	171/2021 RVWPET/167/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGPUR-MP	INDRANIL CHANDRA DAS
23	311/2021 TRP(C)/77/2018	BISHNUPRIYA NAYAK@ACHARYA-MP	K.C.NAYAK
24	312/2021 TRP(C)/275/2021	LIJA MAHARANA-MP	SAMARENDRA MOHANTY
25	313/2021 TRP(C)/276/2021	CHINMAYEE SINGH BABU-MP	NIRANJAN LENKA
26	444/2021	BASANTI PANDA @ MISHRA-MP	GANESH PRASAD SAMAL

27	CMP/467/2021 445/2021	BIJAY KUMAR BHOI-MP	AMIT PRASAD BOSE
28	CMP/468/2021 445/2021	SANJITA DAS-MP	SUJATA JENA
29	WPC(OA)/1494/2002 446/2021	DAITARI KHATUA-MP	M/S.AJODHYA RANJAN DASH
30	CMP/1149/2019 446/2021	MAMTAMAYEE PATI-MP	G.P.PATTNAIK
31	WPC(OA)/1516/2002 447/2021	GOPINATH MOHAPATRA-MP	DEBA RANJAN MOHAPATRA
32	CMP/469/2021 448/2021	BASEN KOLHA-MP	SU
33	RSA/36/2005 449/2021	BASEN KOLHA-MP	M/S.SUSANTA KUMAR DASH
34	RSA/36/2005 450/2021	BASEN KOLHA-MP	M/S.SUSANTA KUMAR DASH
35	RSA/36/2005 451/2021	UPENDRANATH JENA-MP	N.P.PARIJA
36	RSA/290/2006 452/2021	UPENDRANATH JENA-MP	M/S.N.P.PARIJA
37	RSA/290/2006 453/2021	UPENDRANATH JENA-MP	M/S.N.P.PARIJA
38	RSA/290/2006 454/2021	UPENDRANATH JENA-MP	M/S.N.P.PARIJA
39	RSA/290/2006 455/2021	UPENDRANATH JENA-MP	M/S.N.P.PARIJA
40	RSA/290/2006 456/2021	UPENDRANATH JENA-MP	M/S.N.P.PARIJA
41	RSA/290/2006 457/2021	RAMA CH.NAYAK-MP	M/S.SMT.VIJAYA KAR
42	RSA/285/2018 458/2021	SATYANARAYAN-MP	M/S.SRINIVAS MISRA
43	RSA/187/2004 476/2021	MANOJ KUMAR RANA-MP	ANJAN KUMAR BISWAL
44	CRLREV/331/2021 493/2021	ANURADHA MOHANTY-MP	BIMBISAR DASH
45	WPC(OAC)/2653/1998 495/2021	-MP	M/S S.B JENA
46	WPC(OAC)/3051/1998 497/2021	AJAY KUMAR MOHANTY-MP	M/S MAHESWAR SATAPATHY
47	WPC(OAC)/2297/1998 498/2021	BISWA RANJAN MISHRA-MP	M/S JATINDRA MOHAN MOHANTY
48	WPC(OAC)/524/1997 499/2021	DR. B. KISHAN RAO-MP	M/S SASHI BHUSAN JENA
49	WPC(OAC)/2405/1998 505/2021	SARAT CH ROUT-MP	M/S JAYASANKAR MISHRA
50	WPC(OAC)/3045/1998 506/2021	RABINDRANATH PARIDA-MP	M/S KUNAL KUMAR SWAIN
51	WPC(OAC)/1660/1998 507/2021	DR. SUJATA SINGH-MP	
52	WPC(OAC)/1040/1998 508/2021	SARMISTHA SHARMA-MP	BIGYAN KUMAR SHARMA
53	WPC(OAC)/2757/1998 511/2021	KSHETRABASI MAHANTA-MP	M/S G.S. NAMTOAR
54	WPC(OAC)/2504/1998 514/2021	RABINARAYAN ROUT-MP	M/S BHABANI SANKAR MISHRA
55	WPC(OAC)/1407/1998 515/2021	RABINARAYAN ROUT-MP	M/S BHABANI SANKAR MISHRA
56	WPC(OAC)/1407/1998 516/2021	RABINARAYAN SWAIN-MP	M/S PRAMOD KUMAR MAHAPATRA
57	WPC(OAC)/3066/1998 517/2021	DEBENDRA PRASAD DAS-MP	M/S MANOJ KUMAR MOHANTY
	WPC(OAC)/1679/1998		

58	519/2021 WPC(OAC)/1679/1998	DEBENDRA PRASAD DAS-MP	M/S MANOJ KUMAR MOHANTY
59	522/2021 WPC(OAC)/993/1997	DURYODHAN SUTAR-MP	DAYANANDA MOHAPATRA
60	523/2021 WPC(OAC)/3111/1997	LAXMAN KUMAR SAHOO-MP	MANOJ MISHRA
61	524/2021 WPC(OAC)/1981/1998	BISHNU CHARAN JENA-MP	M/S K.B. KAR
62	525/2021 WPC(OAC)/2570/2015	K.SIBRAM PATRA-MP	
63	526/2021 WPC(OAC)/1981/1998	BISHNU CHARAN JENA-MP	M/S K.B. KAR
64	529/2021 WPC(OAC)/1981/1998	BISHNU CHARAN JENA-MP	M/S K.B. KAR
65	530/2021 WPC(OAC)/1661/1998	MAKARESWAR PAL-MP	M/S KUNAL KUMAR SWAIN
66	532/2021 WPC(OAC)/1652/1998	SK.ABDUL HOSSSEN-MP	M/S KUNAL KU. SWAIN
67	535/2021 WPC(OAC)/2812/1998	PURNA CHANDRA SWAIN-MP	BUDHADEV ROURTRAY
68	739/2021 MACA/683/2019	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
69	740/2021 MACA/314/2021	DIVISIONAL MANAGER,M/S ORIENTAL INSURANCE COMPANY	SUBRATISA PATTHY
70	741/2021 MACA/296/2021	SR.DIVISIONAL MANAGER,M/S UNITED INDIA INSURANCE COMPANY	PRAGATI KUMAR MOHANTY
71	742/2021 MACA/301/2021	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY	ANIL ANIPKHAN
72	839/2021 CRLA/464/2021	SUBASH JENA @ SIBA-MP	GIRISH CHANDRA SAHU
73	961/2021 BLAPL/2980/2020	SWARAJ SAMAL @ BITAN-MP	SAMBIT SAMAL
74	1032/2021 ABLAPL/13456/2020	RAJESH AGRAWAL @ RAJESH KUMAR AGRAWAL-MP	SACHIDANANDA PADHEE
75	1039/2021 ABLAPL/6016/2021	MANORANJAN SWAIN-MP	DEVASHIS PANDA
76	1207/2021 CRLMC/1541/2021	SAYED FAZLE RABBANI-MP	HARIPAD MOHANTY
77	1208/2021 CRLMC/1544/2021	LALITA PRADHAN-MP	MANAS CHAND
78	1209/2021 CRLMC/1546/2021	BHOLESWAR SAHOO-MP	D.P.JENA
79	1210/2021 CRLMC/1549/2021	PRAKASH KUMAR NAYAK-MP	JIBANANANDA MOHANTY
80	1211/2021 CRLMC/1553/2021	ABHA@ABINASH ROUT-MP	SIDHARTHA MISHRA
81	1212/2021 CRLMC/1555/2021	SUMITRA BEHERA-MP	NITYANANDA MOHAPATRA
82	1213/2021 CRLMC/1556/2021	LIPU @ RAKESH KUMAR BHADRA @ RAKESH BHADRA-MP	BIABANI SANKAR MISHRA
83	1214/2021 CRLMC/1557/2021	BAPINA BISWAL@KEDAR LOCHAN BISWAL-MP	SMRUTI RANJAN MOHAPATRA
84	1215/2021 CRLMC/1561/2021	JHUMALATA SWAIN-MP	CHITTA RANJAN PATTNAIK
85	1216/2021 CRLMC/1566/2021	BINOD BIHARI DASH-MP	ANIRUDHA DAS
86	1217/2021 CRLMC/1569/2021	MANAS RANJAN DALUA-MP	ABHAS MOHANTY
87	1218/2021 CRLMC/1570/2021	PHIROJ KUMAR SAHU-MP	LAXMAN PRADHAN
88	1735/2021 WA/710/2021	BAHLAB CHARAN SAHOO-MP	AUROVINDA MOHANTY
89	12725/2021	SARAT CHANDRA DASH-MP	JAGANNATH KAMILA

90	WP(C)/27564/2021 12726/2021	MANOJ KUMAR DASH-MP	JAGANNATH KAMILA
91	WP(C)/27565/2021 12727/2021	DILLIP BEHERA-MP	CHITTARANJAN PATTNAIK
92	WP(C)/27567/2021 12728/2021	BINOD KUMAR BHAWSINKA-MP	SUMAN MODI
93	WP(C)/27569/2021 12729/2021	LAXMIDHAR BISWAL-MP	TRILOCHAN NANDA
94	WP(C)/27573/2021 12730/2021	CHITALO DEGREE MAHAVIDYALAYA-MP	KSHIROD KUMAR ROUT
95	WP(C)/27100/2021 12731/2021	BAIJAYANTI@BAIJANTI SARAF-MP	TRILOCHAN NANDA
96	WP(C)/27574/2021 12732/2021	SANJAY GADTYA-MP	TRILOCHAN NANDA
97	WP(C)/27575/2021 12733/2021	SK.JASIR-MP	ASHOK KU SARANGI
98	WP(C)/27576/2021 12734/2021	MIR MOHAMMAD JABIR-MP	BHABANI SANKAR TRIPATHY 1
99	WP(C)/27579/2021 12735/2021	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MANOJ KUMAR MOHANTY
100	WP(C)/7469/2017 12736/2021	GIRIDHARI PANIGRAHI-MP	PRADEEP KUMAR MAHAPATRA
101	WP(C)/27581/2021 12737/2021	RAMA CHANDRA BEHERA-MP	PRADEEP KUMAR MAHAPATRA
102	WP(C)/27588/2021 12738/2021	BADAL KUMAR PANDA-MP	PRADEEP KUMAR MAHAPATRA
103	WP(C)/27592/2021 12739/2021	OCL INDIA LTD. and ANR-MP	M/S.ASHOK KU.PARIJA
104	WP(C)/12451/2010 12740/2021	SUMEET PANIGRAHY-MP	PRASANTA KUMAR NANDA
105	WP(C)/27597/2021 12741/2021	NAMITA JANI-MP	PRADEEP KUMAR MAHAPATRA
106	WP(C)/27595/2021 12742/2021	MODERN PUBLIC SCHOOL, BARGARH-MP	NANDA NANDAN MOHAPATRA
107	WP(C)/27608/2021 12743/2021	MAMATAMAYEE PRIYADARSINI PATI-MP	TRILOCHAN PANIGRAHI
108	WP(C)/27607/2021 12744/2021	MANORANJAN LENKA-MP	SUDARSAN BEHERA
109	WP(C)/27611/2021 12745/2021	MOHANLAL KHADIA-MP	SAMEER KUMAR DAS
110	WP(C)/27613/2021 12746/2021	AKSHAYA KUMAR PRADHAN-MP	SANJIB KUMAR BHANJADEO
111	WP(C)/27614/2021 12747/2021	DR.CHINMAYA RASHMI RANJAN MOHAPATRA-MP	SAMEER KUMAR DAS
112	WP(C)/27617/2021 12748/2021	BISWAJEET KAR-MP	SAMEER KUMAR DAS
113	WP(C)/27620/2021 12749/2021	RAMAKANTA NAYAK-MP	MANOJ KUMAR PATI
114	WP(C)/27623/2021 12750/2021	MANJULATA BARIK-MP	SAPAN KUMAR PAL
115	WP(C)/22063/2021 12751/2021	M/S DURGA MADHAB ENTERPRISES-MP	AMITAV TRIPATHY
116	WP(C)/27628/2021 12752/2021	DR.SAMEER PANDA-MP	AVJIT MISHRA
117	WP(C)/27631/2021 12753/2021	GHANASHYAM NAMTOAR-MP	
118	WP(C)/27632/2021 12754/2021	SOMNATH BEHERA-MP	SOUMYA RANJAN DAS
119	WP(C)/27635/2021 12755/2021	BIPIN KUMAR ROUT-MP	PRAKASH KUMAR ROUT
120	WP(C)/27640/2021 12756/2021	GOVERNING BODY OF WOMENS DEGREE COLLEGE, JAPANPUR	KURUSH NARAYAN RATH
	WP(C)/27642/2021		



121	12758/2021 WP(C)/21293/2016	M/S.BAITARANI IRON MINES-MP	M/S.NARENDRA KISHORE MISHRA
122	12759/2021 WP(C)/26963/2019	M/S/ GREEN FIELD SCHOOL, KEONJHAR-MP	BANOJA KUMAR PATTANAIAK
123	12760/2021 WP(C)/20251/2017	SOUMENDRA NANDAN DASMOHAPATRA-MP	M/S.ASWINI PATNAIK
124	12761/2021 WP(C)/8607/2019	EXECUTIVE ENGINEER,P.H.DIVISION,GOVT.OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
125	12762/2021 WP(C)/10738/2015	M/S.BARBIL MUNICIPALITY-MP	M/S.J.K.KHUNTIA
126	12763/2021 WP(C)/10459/2019	M/S.SREE METALIKS LTD.-MP	M/S.SIDHARTHA RAY
127	12764/2021 WP(C)/6215/2009	INDUSTRIAL PROMOTION-MP	M/S.SAURJYAKANTA PADHI
128	12765/2021 WP(C)/20356/2021	PRAKASH CHANDRA MAJHI-MP	BUDHADEV ROUSTRAY
129	12766/2021 WP(C)/27663/2021	DEBADULLAV MOHANTY-MP	PRATEIK PARIJA
130	12767/2021 WP(C)/27672/2021	SURYA NARAYAN ROUT-MP	JAGANNATH KAMILA
131	12768/2021 WP(C)/27674/2021	BIKASH KUMAR DASH-MP	JAGANNATH KAMILA
132	12769/2021 WP(C)/27675/2021	RABINARAYAN DASH-MP	JAGANNATH KAMILA
133	12770/2021 WP(C)/27677/2021	KIRAN KUMAR PANDA-MP	PRASHANTA KUMAR NAYAK
134	12771/2021 WP(C)/12403/2014	KELU CH.SAMANTSINGHA-MP	M/S.BIBHU PR.DAS
135	12772/2021 WP(C)/27686/2021	SUMATI GOUDA-MP	PRABIR KUMAR RAY
136	12773/2021 WP(C)/27693/2021	KISHORE CHANDRA SAHU-MP	B.P.TRIPATHY
137	12774/2021 WP(C)/12467/2016	PRADYUMNA KU.DAS-MP	M/S.SASANKA S.SATAPATHY
138	12775/2021 WP(C)/12467/2016	PRADYUMNA KU.DAS-MP	M/S.SASANKA S.SATAPATHY
139	12776/2021 WP(C)/26500/2021	M/S.MAA KALIKA BHANDAR-MP	SOUMYA MISHRA
140	12777/2021 WP(C)/12467/2016	PRADYUMNA KU.DAS-MP	M/S.SASANKA S.SATAPATHY
141	12778/2021 WP(C)/27694/2021	PADMALAYA MOHANTY-MP	SUSANTA SEKHAR MOHAPATRA
142	12779/2021 WP(C)/27695/2021	M/S.ANJANI TRAVELS-MP	SATYASINDHU KASHYAP
143	12780/2021 WP(C)/24149/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, KEONJHAR-MP	SANJAY KUMAR PATNAIK
144	12781/2021 WP(C)/27697/2021	SUSHANTA GAIGARIA-MP	BISWABIHARI MOHANTY
145	12782/2021 WP(C)/24149/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, KEONJHAR-MP	SANJAY KUMAR PATNAIK
146	12783/2021 WP(C)/27701/2021	RAMAN RANJAN SAHU-MP	SUKANTA KUMAR DALAI
147	12785/2021 WP(C)/2276/2021	BIJAN KUMAR SAHOO-MP	KOUSIK ANANDA GURU
148	12786/2021 WP(C)/27703/2021	SUJATA BEHERA-MP	PATITAPABAN PANDA
149	12787/2021 WP(C)/19616/2021	M/S GHANASHYAM MISRA AND SONS PVT. LTD.-MP	SATYA SMRUTI MOHANTY
150	12789/2021 WP(C)/27705/2021	SANTOSH KUMAR BAGHA-MP	PATITAPABAN PANDA
151	12790/2021 WP(C)/27707/2021	TANKADHAR MAHANTA-MP	BANSHIDHAR SATAPATHY
152	12791/2021	SITARAM GANTAYAT-MP	PRAKASH KUMAR BEHERA

153	WP(C)/27708/2021 12792/2021	GANDHARVA GOUDA-MP	SAMEER KUMAR DAS
154	WP(C)/27709/2021 12793/2021	SHANKAR TANDI-MP	SABYASACHI MISHRA
155	WP(C)/27712/2021 12794/2021	M/S.ABHIRAM CARETAKING AND EXPERT SERVICES-MP	SUMIT LAL
156	WP(C)/27713/2021 12795/2021	SARTIKA LUHA-MP	MANAS PATI
157	WP(C)/27714/2021 12796/2021	M/S.FAMOUS SECURITY SERVICE-MP	SUBHANKAR ROUT
158	WP(C)/27720/2021 12797/2021	M/S SHREE JAGANNATHA HOSPITAL-MP	NISHIKANTA MISHRA
159	WP(C)/27722/2021 12798/2021	DAMBARU DHAR MISHRA-MP	SANJIT KUMAR DAS
160	WP(C)/27723/2021 12799/2021	TAPAN KUMAR DAS-MP	KALI PRASANNA MISHRA
161	WP(C)/27731/2021 12800/2021	MURARI LAL AGRAWAL-MP	JAGANNATH KAMILA
162	WP(C)/27754/2021 12801/2021	GOVERNING BODY OF REGIONAL COLLEGE OF MANAGEMENT	ABHIRAM ROUSTRAY
163	WP(C)/27756/2021 12802/2021	REGIONAL COLLEGE OF MANAGEMENT TRUST-MP	BUDHADEV ROUSTRAY
164	WP(C)/27759/2021 12803/2021	GHASIRAM SAHOO-MP	S.K.SAMAL
165	WP(C)/23035/2021 12804/2021	UTKAL PRANTIYA MARWARI YUVA MANCH, TITLAGARH-MP	HAMESH AGARWAL
166	WP(C)/27762/2021 12805/2021	PRATAP CHANDRA SAMANTARAY-MP	ARIJEET MISHRA
167	WP(C)/27761/2021 12806/2021	TIYALU DHANUNJAYA RAO-MP	PRAFULLA KUMAR RATH
168	WP(C)/27764/2021 12807/2021	SAUDAMINI DASH-MP	PRAFULLA KUMAR RATH
169	WP(C)/27767/2021 12808/2021	ALEKHA KUMAR SETHY-MP	DILLIP KUMAR MOHANTY
170	WP(C)/27768/2021 12809/2021	NABAGHANA ROUT @ NABAKISHORE ROUT-MP	BIKRAM RATH
171	WP(C)/27771/2021 12810/2021	BICHITRA ROUT-MP	BIKRAM RATH
172	WP(C)/27772/2021 12811/2021	NABAGHANA ROUT @ NABAKISHORE ROUT-MP	BIKRAM RATH
173	WP(C)/27771/2021 12812/2021	BICHITRA ROUT-MP	BIKRAM RATH
174	WP(C)/27772/2021 12813/2021	CHITTARANJAN ROUT-MP	BIKRAM RATH
175	WP(C)/27773/2021 12814/2021	CHITTARANJAN ROUT-MP	BIKRAM RATH
176	WP(C)/27773/2021 125/2021	GAYARAM PRADHAN-MP	
177	RFA/28/2013 126/2021	GAYARAM PRADHAN-MP	
178	RFA/28/2013 127/2021	GAYARAM PRADHAN-MP	
179	RFA/28/2013 314/2021	SASMITA NAIK-MP	
180	TRP(C)/236/2021 353/2021	PRADYUMNA KU DAS-MP	
181	CONTC/1165/2016 354/2021	PRADYUMNA KU DAS-MP	
182	CONTC/1165/2016 355/2021	SABITA KUMARI SWAIN-MP	
183	CONTC/1165/2021 356/2021	PRADYUMNA KU DAS-MP	SASANKA S.SATAPATHY
	CONTC/1165/2016		

184	494/2021 WPC(OAC)/1855/1997	MAHENDRA NATH DAS-MP	
185	496/2021 WPC(OAC)/1633/1998	MAHENDRA KUMAR PANDA-MP	
186	500/2021 WPC(OAC)/566/1997	BIBHUTI BHUSAN PATNAIK-MP	
187	501/2021 WPC(OAC)/566/1997	BIBHUTI BHUSAN PATNAIK-MP	
188	502/2021 WPC(OAC)/566/1997	BIBHUTI BHUSAN PATNAIK-MP	
189	503/2021 WPC(OAC)/1283/1998	PREMANANDA PARIDA-MP	
190	504/2021 WPC(OAC)/1303/1998	GOPAL CHANDRA MOHAPATRA-MP	
191	509/2021 WPC(OAC)/1632/1998	KRUTIBAS ROUT-MP	
192	510/2021 WPC(OAC)/1342/1998	BHAGABAN BEHERA-MP	
193	512/2021 WPC(OAC)/1926/1998	NARAN HANSDAH-MP	
194	513/2021 WPC(OAC)/1322/1998	JAGANNATH DEBATA-MP	
195	518/2021 WPC(OAC)/1426/1998	CHOUDHURY GOUDA-MP	
196	520/2021 WPC(OAC)/2544/1997	JAGADISH KUMAR PADHY-MP	
197	521/2021 WPC(OAC)/2267/1998	SIBA PRASAD JENA-MP	
198	527/2021 WPC(OAC)/1461/1998	CHINMAY KUMAR SATAPATHY-MP	
199	528/2021 WPC(OAC)/1453/1998	BISWAJYOTI BARDHAN-MP	
200	531/2021 WPC(OAC)/2673/1998	MANJULATA DAS-MP	
201	533/2021 WPC(OAC)/2120/1998	PRAHALLAD SAHOO-MP	
202	534/2021 WPC(OAC)/2120/1998	PRAHALLAD SAHOO-MP	
203	959/2021 BLAPL/8885/2020	SUMIT KUMAR BAITHARU-MP	
204	960/2021 BLAPL/5751/2021	GUPTESWAR PATNAIK-MP	
205	962/2021 BLAPL/6381/2021	TRUPTI RANJAN DAS-MP	TANMAYA KUMAR MOHANTY
206	963/2021 BLAPL/6417/2021	TRUPTI RANJAN DAS-MP	TANMAYA KUMAR MOHANTY
207	1033/2021 ABLAPL/9610/2019	SK. SAFIK @CHATTU-MP	
208	1034/2021 ABLAPL/2238/2018	SUKADEV MALIK-MP	SATYANARAYAN MISHRA
209	1035/2021 ABLAPL/8568/2021	ALOK KUMAR ROUTARAY @ JENA-MP	
210	1036/2021 ABLAPL/10509/2019	JAGMOHAN MOHANTY-MP	
211	1037/2021 ABLAPL/10323/2021	DILU PRADHAN @ DILLIP PRADHAN-MP	
212	1038/2021 ABLAPL/9333/2019	SAMIR KUMAR SAMAL-MP	
213	1040/2021 ABLAPL/11592/2019	BRAJAKISHORE ROUT-MP	
214	1041/2021 ABLAPL/4043/2021	KAILAS BEHERA-MP	
215	1042/2021	BIYANTA MALI @ JIANTA MALI @ BIYANTA MALLIK-MP	

216	ABLAPL/3569/2021 12757/2021 WP(C)/13637/2020	PITABASH MALIK-MP	CHITTARANJAN PATRNAIK
217	12784/2021 WP(C)/21103/2021	SUBASH TRIPATHY-MP	
218	12788/2021 WP(C)/22022/2021	DUTTI SAHOO-MP	